

**ORISSA HIGH COURT****FILING REPORT AS ON :18/04/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
1	BLAPL/0004251/2023	M. ASHOK VS STATE OF ODISHA	ARJEET MISHRA VS	PATTAMUNDAI /194 /2023 () //
2	BLAPL/0004252/2023	ROHIT BARIHA VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	KOMNA PS /151 /2013 () //
3	BLAPL/0004253/2023	RANUMA DIGAL VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	KHAJURIPADA /42 /2023 () //
4	BLAPL/0004254/2023	SUSANTA KUMAR DALAI VS STATE OF ODISHA	PRADEEP KUMAR MOHAPATRA VS	CHATRAPUR /822 /2022 () //
5	BLAPL/0004255/2023	SUKUMAR BARIK VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	/ /0 () //
6	BLAPL/0004256/2023	SATYA NARAYAN BARIKI VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	/ /0 () //
7	BLAPL/0004257/2023	SOBHAKANTA DIGAL VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	KHAJURIPADA /42 /2023 () //
8	BLAPL/0004258/2023	AMAR SINGH MALLICK VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	K.NUAGOAN /5 /2022 () //
9	BLAPL/0004259/2023	SUBASH RANA VS STATE OF ODISHA	RAMANI KANTA PATTANAİK VS	KANTABANIA PS /67 /2022 () //
10	BLAPL/0004260/2023	ANAND RAY @ TIGER VS STATE OF ODISHA	SURESH KUMAR JENA VS	RAJGANGPUR /405 /2022 () //
11	BLAPL/0004261/2023	MALIKI MAJHI VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	DORAGUDA PS /22 /2023 () //

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12	BLAPL/0004262/2023	KANHA @ SAROJ KUMAR BHOI VS STATE OF ODISHA	SATYABRATA MOHANTY VS	CHANDANPUR /261 /2022 () //
13	BLAPL/0004263/2023	NADU PADHAN @ NADU @ PRABIN PADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	LARAMBA /9 /2022 () //
14	BLAPL/0004264/2023	GANGA MORKU @ GANGA MADAK VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	MOTU /1 /2021 () //
15	BLAPL/0004265/2023	AJAY KUMAR MAHATO VS STATE OF ODISHA	SIDDHARTHA SAMAL VS	BRAHMANITARANG /179 /2022 () //
16	BLAPL/0004266/2023	SATYA NARAYAN PUTEI VS STATE OF ODISHA	SUBASH CHANDRA BEHERA VS	PUINTALA /36 /2023 () //
17	BLAPL/0004267/2023	SUBALA SETHI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	RASOL /5 /2023 () //
18	BLAPL/0004268/2023	AMAR PARIDA VS STATE OF ODISHA	MANORANJAN PADHY VS	HINJILI (CHATRAPUR) /711 /2022 () //
19	BLAPL/0004269/2023	JHUMAR PARIDA VS STATE OF ODISHA	MANORANJAN PADHY VS	HINJILI (CHATRAPUR) /711 /2022 () //
20	BLAPL/0004270/2023	KUMUD CHANDRA PRADHAN VS STATE OF ODISHA	PRADEEP KUMAR PANDA VS	BANTALA /92 /2023 () //
21	BLAPL/0004271/2023	TULASHI MALLICK VS STATE OF ODISHA	MAHES DAS VS	TUMUDIBANDHA /27 /2023 () //
22	BLAPL/0004272/2023	RINA DIGAL VS STATE OF ODISHA	CHANDANA MISHRA VS	PHIRINGIA /51 /2023 () //
23	BLAPL/0004273/2023	RAKA @ RAKESH PRADHAN	DEEPAK KU SAHOO	MARSHAGHAI /121 /2023

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		VS	VS	()
24	BLAPL/0004274/2023	STATE OF ODISHA PARVATI DIGAL	CHANDANA MISHRA	// PHIRINGIA /51 /2023
		VS	VS	()
25	BLAPL/0004275/2023	STATE OF ODISHA SALAM MONDAL	GURUPRASAD BEHERA	// JALESWAR /160 /2023
		VS	VS	()
26	BLAPL/0004276/2023	STATE OF ODISHA PHILIP DIGAL	AMITAV TRIPATHY	// / /0
		VS	VS	()
27	BLAPL/0004277/2023	STATE OF ODISHA SANTOSH KUMAR KISAN	SUSHANTA KUMAR PRADHAN	// LAHUNIPADA /45 /2023
		VS	VS	()
28	BLAPL/0004278/2023	STATE OF ODISHA GOBINDA MANNA	SOMANATH MITRA	// / /0
		VS	VS	()
29	BLAPL/0004279/2023	STATE OF ODISHA MANMOHAN SAHOO @ DILLU	PRAFULLA KUMAR KHATEI	// KHURDA MODEL /687 /2022
		VS	VS	()
30	BLAPL/0004280/2023	STATE OF ODISHA RUPESH BHOI	SURYAKANTA DWIBEDI	// TUSRA /8 /2023
		VS	VS	()
31	BLAPL/0004281/2023	STATE OF ODISHA LAXMAN PRADHAN	DR. BINODA KUMAR MISHRA	// ADVA /55 /2022
		VS	VS	()
32	BLAPL/0004282/2023	STATE OF ODISHA ASHOK PARIDA	AMLAN SHAKTI PAUL	// DELANGA /57 /2023
		VS	VS	()
33	BLAPL/0004283/2023	STATE OF ODISHA SOUMYA RANJAN PRADHAN	SUNIL KUMAR PANDA	// PARJANG /23 /2023
		VS	VS	()
34	BLAPL/0004284/2023	STATE OF ODISHA BHAGIRATHI BHATT	BIBHUTI BHUSAN CHOUDHURY	// SPL.TASK FORCE /14 /2022
		VS	VS	()

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35	BLAPL/0004285/2023	STATE OF ODISHA SOUMITRA MONDAL VS	GURUPRASAD BEHERA VS	// JALESWAR /160 /2023 ()
36	BLAPL/0004286/2023	STATE OF ODISHA KUNU SAHU VS	JUGALA KISHORE PANDA VS	// BOUDH /67 /2023 ()
37	BLAPL/0004287/2023	STATE OF ODISHA PRADIP PARIDA VS	JYOTIRMAYA SAHOO VS	// KHALLIKOTE /106 /2019 ()
38	BLAPL/0004288/2023	STATE OF ODISHA SOMANATH SAHOO VS	JYOTIRMAYA SAHOO VS	// KODALA /97 /2023 ()
39	BLAPL/0004289/2023	STATE OF ODISHA RATHOD BIRBAL VS	PRANAB KUMAR DAS VS	// KALIMELA /112 /2022 ()
40	BLAPL/0004290/2023	STATE OF ODISHA AJU SING VS	DHARMENDRA SETHY VS	// NILGIRI /312 /2020 ()
41	BLAPL/0004291/2023	STATE OF ODISHA MANAS KUMAR NAYAK VS	SAUMYA RANJAN PRADHAN VS	// / /0 ()
42	BLAPL/0004292/2023	STATE OF ODISHA SUBRATA PRADHAN @ SITU VS	ASHOK DAS VS	// JARADA /357 /2022 ()
43	BLAPL/0004293/2023	STATE OF ODISHA SUJIT KUMAR JENA VS	SANGRAM KESHARI ROUT VS	// RAMACHANDRAPUR /148 /2022 ()
44	BLAPL/0004294/2023	STATE OF ODISHA SADAN PANGI VS	RAJIB LOCHAN PATNAIK VS	// MATHILI /160 /2019 ()
45	BLAPL/0004295/2023	STATE OF ODISHA RAJESH SAHU VS STATE OF ODISHA	KRUSHNA CHANDRA MOHANTY VS	// BANGRIPOSI /88 /2023 () //

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46	BLAPL/0004296/2023	GYANA@GYANA RANJAN BARIK VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	NALCO /30 /2023 () //
47	BLAPL/0004297/2023	GYANA@GYANA RANJAN BARIK VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	NALCO /33 /2023 () //
48	BLAPL/0004298/2023	GYANA @ GYANA RANJAN BARIK VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	NALCO /31 /2023 () //
49	BLAPL/0004299/2023	DEELIP BAG @ DEELIP KUMAR BAG VS STATE OF ODISHA	JNYANANANDA PANDA VS	KESINGA /80 /2023 () //
50	BLAPL/0004300/2023	SAJIT KHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SPL.TASK FORCE /23 /2021 () //
51	BLAPL/0004301/2023	KAILASH SWAIN VS STATE OF ODISHA	R.N.BISWAL VS	/ /0 () //
52	BLAPL/0004302/2023	GANESH SAHU VS STATE OF ODISHA	AMIT PRASAD BOSE VS	LARAMBA /50 /2023 () //
53	BLAPL/0004303/2023	GOLU @ RAFIK ANSARI @ RAFFIQUE ANSARI VS STATE OF ODISHA	UMAKANTA BARIK VS	BRAJARAJNAGAR /262 /2019 () //
54	BLAPL/0004304/2023	PRASANTA KALET VS STATE OF ODISHA	DEBASIS MISHRA VS	/ /0 () //
55	BLAPL/0004305/2023	LINGARAJ MEHER VS STATE OF ODISHA	UMAKANTA BARIK VS	GUDARI /12 /2023 () //
56	BLAPL/0004306/2023	LACHAMAN GURU VS STATE OF ODISHA	UMAKANTA BARIK VS	GUDARI /12 /2023 () //
57	BLAPL/0004307/2023	SINTU KUMAR	GYANA RANJAN DHAL	BHUBANESWAR G.R.P.S. /22 /2023

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0004308/2023	SAMIR KUMAR SAMAL	GOURI MOHAN RATH	TIRTOL /350 /2022
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0004309/2023	SUMAN KUMAR	GYANA RANJAN DHAL	BHUBANESWAR G.R.P.S. /22 /2023
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0004310/2023	JAGA@JAGABANDHU JENA	SUKANTA KUMAR NAYAK	SORO /77 /2021
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0004311/2023	AFTAR HUSSAIN @ NEDA	PRAFULLA KUMAR KHATEI	BALIANTA P.S. /354 /2022
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0004312/2023	VIKRAM SINGH	ASHOK JENA	CYBER CRIME AND ECONOMIC OFFENCE /8 /2022
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0004313/2023	SHIVA KUMAR SWAIN @ SIBA KUMAR SWAIN	SRIDHAR RATH	BADAMBADI /87 /2022
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0004314/2023	VIKASH SINGH	ASHOK JENA	CYBER CRIME AND ECONOMIC OFFENCE /8 /2022
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0004315/2023	SUNIL KUMAR PRADHAN @ TIKU	SANJIB KUMAR BHANJADEO	BAGHAMARI /98 /2022
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0004316/2023	SUSHANTA MALIK	SATYA NARAYAN MISHRA (4)	BASUDEVPUR /168 /2023
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0004317/2023	BENGA @ RAJESH MAITY	KARUNAKAR NAYAK	MARINE PST TALCHUA /27 /2023
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0004318/2023	DEEPAK DAHIYA@DEEPAK	SHYAM MANOHAR	MATHILI /42 /2021
		VS	VS	()

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69	CMAPL/0000315/2023	STATE OF ODISHA BISHIKESHAN BHOL VS	ADV VS	// // ()
70	CMP/0000448/2023	PUSPALATA BHOL BHANUMATI SAHOO VS	DOLAGOBINDA MOHAPATRA VS	// // ()
71	CMP/0000449/2023	PRAHALLAD SAHOO KUMARI KALYANI GAJAPATI VS	SOUMENDRA PATTANAIAK VS	// // ()
72	CMP/0000450/2023	SRI SARVAGNYA JAGANNATH GAJAPATI NARAYAN SANYASI @ SANATAN LAYA VS	ASIT KUMAR JENA VS	// // ()
73	CMP/0000451/2023	DHANANJAY LAYA SHANTI SATAPATHY @ MOHAPATRA VS	NIRANJAN PRASAD PATRA VS	// // ()
74	CONTC/0002567/2023	KISHORE CHANDRA DASH BIRENDRA NARAYAN MOHANTY VS	ADV VS	// // ()
75	CONTC/0002568/2023	STATE OF ODISHA SANJUKTA MISRA VS	PRASANTA KUMAR DAS VS	// // ()
76	CONTC/0002569/2023	DILLIP KUMAR PARIDA, O.A.S. BIPIN BIHARI BISWAL VS	ADV. VS	// // ()
77	CONTC/0002570/2023	S.AWASTHY, COMMNR. CUM SECY. TO GOVT., S AND M.E. DEPT., BBSR BIJAY KUMAR BEHERA VS	ADV VS	// // ()
78	CONTC/0002571/2023	S.AWASTHY, COMMNR. CUM SECY., S AND ME DEPT. DR.HEMANT KUMAR RATH VS	ADV VS	// // ()
79	CONTC/0002572/2023	BISHNUPADA SETHI, I.A.S. DR.RAGHUNATH RATH VS	ADV. VS	// // ()
		BISHNUPADA SETHI, I.A.S.		//

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80	CONTC/0002573/2023	ALEX TIRKEY VS SUNIL KUMAR BANSAL, D.G. AND I.G. OF POLICE, CUTTACK	ADV. VS	// 0
81	CONTC/0002574/2023	DILLISWAR SENAPATI VS ARABINDA KUMAR PADHEE, I.A.S.	ADV VS	// 0
82	CONTC/0002575/2023	BINOD BIHARI MAHAPATRA VS ARABINDA KUMAR PADHEE, I.A.S.	KRISHNA CHANDRA SAHU VS	// 0
83	CONTC/0002576/2023	PRAFULLA KUMAR SAHU VS ARABINDA KUMAR PADHEE, I.A.S.	KRISHNA CHANDRA SAHU VS	// 0
84	CONTC/0002577/2023	PRIYATAMA SAHOO VS SUBHADARSHINI SWAIN, I.A.S.	ADV VS	// 0
85	CONTC/0002578/2023	MAMATA ROUT VS DR. SATYABRATA CHHOTARAY, C.D.M. AND P.H.O, CUTTACK	PRADEEP KUMAR MOHAPATRA - 3 VS	// 0
86	CONTC/0002579/2023	BRAJA KUMAR SENAPATI VS BISHNUPADA SETHY, IAS	ADV. VS	// 0
87	CONTC/0002580/2023	ABHIMANYU SAMAL VS ANU GARG, COMMNR. CUM SECY., W.R.DEPT., BBSR	ADV. VS	// 0
88	CONTC/0002581/2023	DHANARANJAN BOSE VS AMRIT RUTURAJ, IAS	PRAFULLA KUMAR RATH VS	// 0
89	CONTC/0002582/2023	TRINATH SETHY VS PRADEEP KUMAR JENA, IAS	ADV. VS	// 0
90	CONTC/0002583/2023	BABITA SENAPATI @ PANDA VS BUDHIRAM SENAPATI	SIDDHARTHA SAMAL VS	// 0
91	CONTC/0002584/2023	SARAT CHANDRA MOHANTY	ADV.	//



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		VS	VS	()
92	CONTC/0002585/2023	DR. ARABINDA KUMAR PADHEE, I.A.S. DR. PRASANTA PARIDA	ADV.	//
		VS	VS	()
93	CONTC/0002586/2023	DR. LALAZSTENDU SARANGI, DIRECTOR, ACHARYA HARIHAR POST GRADUATE INSTITUTE OF CANCER DASAMI BARA	SUSAMA PRADHAN	//
		VS	VS	()
94	CONTC/0002587/2023	KARTIKEYA BEHERA, CHIEF G.M., COLD ROLLING MILL, STEEL AUTHORITY OF INDIA LTD., ROURKELA SACHIDANANDA MISHRA	SUSAMA PRADHAN	//
		VS	VS	()
95	CONTC/0002588/2023	USHA PADHY, I.A.S. SASHI PRASAD SETHY	ADV.	//
		VS	VS	()
96	CONTC/0002589/2023	LALIT DASH, DIDRECTOR, DIRECTORATE OF PRINGING, COMMERCE, STATIONARY AND PUBLICATION, ODISHA K. KRISHNA RAO	ADV.	//
		VS	VS	()
97	CONTC/0002590/2023	RAMASIS HAZRA, PRESIDENT, B.S.E., ODISHA KALLIPALLI SUBHADRA	adv.	//
		VS	VS	()
98	CONTC/0002591/2023	RAMASIS HAZRA, PRESIDENT, B.S.E., ODISHA KALINGA WARRIORS	ADV.	//
		VS	VS	()
99	CONTC/0002592/2023	GITANJALI NAYAK, JOILNT SECY. TO GOVT. AND ADMINISTRATIVE OFFICER, ODISHA WATER AND SANITATION MISS RABINARAYAN BEHERA	ADV.	//
		VS	VS	()
100	CONTC/0002593/2023	BRUNDABAN SATAPATHY, DIRECTOR OF ELEMENTARY EDUCATION, ODISHA, BBSR. RATIKANTA ROUT	ADV.	//
		VS	VS	()
101	CONTC/0002594/2023	NARAHARI SETHY, DIRECTOR, HIGHER EDUCATIOON DEPT., ODISHA, BBSR. PABITRA MOHAN BISWAL	ADV.	//
		VS	VS	()
102	CONTC/0002595/2023	ANU GARG, PRINCIPAL SECY., W.R.DEPT., BBSR SYAMASUNDAR MISHRA	ADV.	//
		VS	VS	()

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		ANU GARG, PRINCIPAL SECY., WATER RESOURCES DEPT.		//
103	CONTC/0002596/2023	SARAT CHANDRA BEHERA	ADV	//
		VS	VS	0
		PROF.SABITA ACHARYA, VICE CHANCELLER, UKTAL UNIVERSITY VANI VIHAR		//
104	CONTC/0002597/2023	SUSANTA KUMAR MOHANTY	ADV	//
		VS	VS	0
		PROF.SABITA ACHARYA, VICE CHANCELLER, UKTAL UNIVERSITY VANI VIHAR		//
105	CONTC/0002598/2023	KISHORE CHANDRA PARIDA	ADV	//
		VS	VS	0
		PROF.SABITA ACHARYA, VICE CHANCELLER, UKTAL UNIVERSITY VANI VIHAR		//
106	CONTC/0002599/2023	ANANTA KUMAR NAYAK	ADV	//
		VS	VS	0
		PROF.SABITA ACHARYA, VICE CHANCELLER, UKTAL UNIVERSITY VANI VIHAR		//
107	CONTC/0002600/2023	SUKANTA KUMAR BEHURA	ADV	//
		VS	VS	0
		PROF.SABITA ACHARYA, VICE CHANCELLER, UKTAL UNIVERSITY VANI VIHAR		//
108	CONTC/0002601/2023	PRAFULLA KUMAR PATI	ADV.	//
		VS	VS	0
		BISHNUPADA SETHY, IAS		//
109	CONTC/0002602/2023	NARAHARI SWAIN	ADV	//
		VS	VS	0
		ASWASTY.S, I.A.S.		//
110	CONTC/0002603/2023	DR.SAROJ KU.PRADHAN	ADV.	//
		VS	VS	0
		SALINI PANDIT, IAS		//
111	CONTC/0002604/2023	KABITA SETHI	ADV.	//
		VS	VS	0
		MANOJ TANDI, EXECUTIVE OFFICER, JHARSUGUDA MUNICIPALITY		//
112	CONTC/0002605/2023	SOVAN KU.DASH	ADV.	//
		VS	VS	0
		DEORANJAN KUMAR SINGH, IAS		//
113	CONTC/0002606/2023	SUKANTI BEHERA	ADV.	//
		VS	VS	0
		JYOTIRANJAN MISHRA, DIRECTOR, ELEMENTARY EDUCATION, BBSR		//

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114	CONTC/0002607/2023	DILLIP KUMAR PRADHAN VS ASWASTI S., PRINCIPAL SECY., S AND ME. DEPT.	ADV VS	// 0 //
115	CONTC/0002608/2023	N. BULU CHOUDHARY VS S. RAKESH KUMAR PATRO, E.O., BELLAGUNTHA NAC, GANJAM	ADV. VS	// 0 //
116	CONTC/0002609/2023	PRAKASH REDDY VS PROF. SABITA ACHARYA, VICE CHANCELLOR, UTKAL UNIVERSITY, VANI VIHAR	ADV VS	// 0 //
117	CONTC/0002610/2023	ABINASH SANTARA PATRO VS G.MATHI VATHANAN, I.A.S.	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
118	CONTC/0002611/2023	SUDHAKAR MISHRA VS G. MATHI VATHANAN, IAS	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
119	CONTC/0002612/2023	NEELAMBAR JENA VS G.MATHI VATHANAN, I.A.S.	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
120	CONTC/0002613/2023	VIJAYALAKSHMI DAS VS BISHNUPADA SETHI, PRINCIPAL SECY., S AND ME DEPT., BBSR	ADV. VS	// 0 //
121	CONTC/0002614/2023	DIGAMBAR MOHAPATRA VS SUSHIL KUMAR KOHANI, I.A.S.	ADV VS	// 0 //
122	CONTC/0002615/2023	BANBIHARI MISHRA VS DR. ARABINDA KUMAR PADHEE, IAS	ADV. VS	// 0 //
123	CONTC/0002616/2023	BIJAYA PATRA VS SALINI PANDIT, I.A.S.	ADV VS	// 0 //
124	CONTC/0002617/2023	BIJAY KUMAR PANIGRAHI VS SALINI PANDIT, I.A.S.	ADV VS	// 0 //
125	CONTC/0002618/2023	BHASKAR CHANDRA SAHU	ADV	//

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126	CONTC/0002619/2023	DR.ARBINDA KUMAR PADHEE, I.A.S. NANDA JHODIA	ADV.	//
		VS	VS	()
127	CONTC/0002620/2023	T. AO, R.D.C., SOUTHERN DIVN., BERHAMPUR ASHOK KUMAR RATH	LAXMI NARAYAN RAYATSINGH	//
		VS	VS	()
128	CONTC/0002621/2023	RABINDRA KUMAR PRADHAN, OAS(S) PRIYAMBADA NAYAK	ADV.	//
		VS	VS	()
129	CRLA/0000418/2023	DEBI PRASAD MISHRA @ DEBI MISHRA, SUPTD. OF EXCISE, KENDRAPARA AMIRA KUMAR GOUDA	KURESH PRASAD DASH	//
		VS	VS	()
130	CRLA/0000419/2023	STATE OF ODISHA BAIKUNTHA NAYAK	BIJAY KUMAR BEHERA	//
		VS	VS	()
131	CRLA/0000420/2023	STATE OF ODISHA SUSHAMA BARIHA	JAGABANDHU SAHU	//
		VS	VS	()
132	CRLA/0000421/2023	STATE OF ODISHA ANARYAMI SETHI	NIRANJAN PANDA	//
		VS	VS	()
133	CRLA/0000422/2023	STATE OF ODISHA JAGA NAIK	JYOTIRMAYA SAHOO	//
		VS	VS	()
134	CRLA/0000423/2023	STATE OF ODISHA TULIA@NIGAMANANDA JENA	DEVASHIS PANDA	//
		VS	VS	()
135	CRLA/0000424/2023	STATE OF ODISHA SAJIT ORAM	BISWAJIT NAYAK	//
		VS	VS	()
136	CRLA/0000425/2023	STATE OF ODISHA RASMI RANJAN SIYA	BHARATI DASH	//
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :18/04/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLMC/0001926/2023	STATE OF ORISSA ASHOK MAJHI VS	PRIYA RANJAN SINGH VS	// RAJGANGPUR /78 /2011 ()
138	CRLMC/0001927/2023	STATE OF ODISHA KHAGESWAR SAHOO VS	GYANENDRA KUMAR TRIPATHY VS	// //0 ()
139	CRLMC/0001928/2023	STATE OF ODISHA HIMANSU SHEKAR NAIK @ HIMANSU NAIK VS	BIRAJA PRASANNA DAS VS	// SAMBALPUR SADAR /13 /2018 ()
140	CRLMC/0001929/2023	STATE OF ODISHA PARAMESWAR KARMA VS	NIRANJAN PANDA VS	// BOUDH /182 /2021 ()
141	CRLMC/0001930/2023	STATE OF ODISHA MADHUSUDAN DAS VS	LAXMI NARAYAN RAYATSINGH VS	// CUTTACK SADAR /605 /2020 ()
142	CRLMC/0001931/2023	STATE OF ODISHA AMARJEET JENA VS	HARIPRASAD OJHA VS	// BADAGODA P.S. /139 /2022 ()
143	CRLMC/0001932/2023	STATE OF ODISHA DIPU@JITENDRA SAHOO VS	BIDESHI KUMAR GHADEI VS	// CHAULIAGANJA /445 /2021 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0001594/2021
144	CRLMC/0001933/2023	STATE OF ODISHA CHANDAN KUMAR PATRA VS	NIKUNJA KUMAR ROUT VS	// NADANAKANAN P.S. /84 /2020 ()
145	CRLMC/0001934/2023	STATE OF ODISHA TUNA HIAL VS	DIPTI RANJAN BHOKTA VS	// DAMANJODI /12 /2014 ()
146	CRLMC/0001935/2023	STATE OF ODISHA CHINU @ MD. SAMSUDDIN VS	JYOTIRMAYA SAHOO VS	// KHURDA MODEL /215 /2023 ()
147	CRLMC/0001936/2023	STATE OF ODISHA SHIVAM YADAV @ SIDDHARTH VS	RAMAKANTA PANDA VS	// ROURKELA GRPS. /45 /2022 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLMC/0001937/2023	ASHISH KUMAR MEHER VS STATE OF ODISHA	RAMAKANTA PANDA VS	BURLA /601 /2020 () //
149	CRLMC/0001938/2023	NABIN CHANDRA BEHERA VS KRUSHNA CH. PRADHAN	ASHOK DAS VS	/ /0 () //
150	CRLMC/0001939/2023	CHAGALU JENA VS STATE OF ODISHA	SARBESWAR BEHERA VS	JAJPUR TOWN /117 /2010 () //
151	CRLMC/0001940/2023	SOMANATH NAHAK @ SUMANATH NAHAK VS STATE OF ODISHA	PARTHI SARATHI DAS VS	/ /0 () //
152	CRLMC/0001941/2023	SK. RIHAN @ SK. REHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	DHARMASALA /684 /2022 () //
153	CRLMC/0001942/2023	UTKAL PRADHAN VS STATE OF ODISHA	LINGARAJ MOHANTY VS	VIGILANCE PS (BERHAMPUR) /22 /2012 () //
154	CRLMC/0001943/2023	BIBUDHENDRA DASH VS BIBHUTI BHUSAN BEHERA	GOKULANANDA MOHAPATRA VS	LALBAG /74 /2018 () //
155	CRLMC/0001944/2023	JITENDRA SHARMA VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	/ /0 () //
156	CRLMC/0001945/2023	MANOJ KUMAR MAHAPATRA VS STATE OF ODISHA	DEBA KUMAR RATH VS	MAHILA P.S.(BBSR) /146 /2022 () //
157	CRLMC/0001946/2023	DURGA CHARAN DAS VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	PHIRINGIA /47 /2021 () //
158	CRLMC/0001947/2023	DASARATHI ROUT VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	/ /0 () //
159	CRLMC/0001948/2023	KHUDIRAM BARIK	SATYA NARAYAN MISHRA 4	SORO /135 /2022

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		VS	VS	()
		STATE OF ODISHA		//
160	CRLMC/0001949/2023	DR. HARAPRASAD MISHRA	GOURI MOHAN RATH	BALASORE VIGILANCE /57 /2014
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
161	CRLMP/0000748/2023	RAGHUNATH SAMAL	SATYABHUSAN DAS	/ /0
		VS	VS	()
		THE DEPUTY COMMISSIONER OF POLICE, CUTTACK		//
162	CRLMP/0000749/2023	PALLABI SAMANTARAY	ADISHA MOHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
163	CRLMP/0000750/2023	DIPTI RANJAN PATTNAYAK	RABINDRA NATH PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
164	CRLMP/0000751/2023	ALEKHA LENKA	ABHIMANYU KHATUA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
165	CRLMP/0000752/2023	CHAKRADHARA NAIK	ANIMESH MOHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
166	CRLMP/0000753/2023	NOOR AAISHA KHATOON	BIRENDRA KUMAR MOHAPATRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
167	CRLMP/0000754/2023	BASANTA KUMAR SWAIN	BISHNU PRASAD RATH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
168	CRLMP/0000755/2023	BASUDEBA PRADHAN	ACHYUTANANDA PATTANAİK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
169	CRLREV/0000200/2023	TITU MUNDA	RAMAKANTA PRADHAN	BARBİL /175 /2012
		VS	VS	()
		STATE OF ODISHA		//
170	CRLREV/0000201/2023	GAYADHAR ROUT	JAJATI KESHARI KHUNTIA	/ /0
		VS	VS	()

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171	CRLREV/0000202/2023	STATE OF ODISHA ABHIMANYU SETHI VS RAMESH CHANDRA SWAIN	BIJAYA KUMAR MOHANTY VS	// //0 ()
172	MACA/0000376/2023	SATYA NARAYAN KHANDAYAT VS PRABIN KUMAR PADHAN	PRADEEP KUMAR MISHRA VS	// () //
173	MACA/0000377/2023	MANAGER, LEGAL ICICI LOMBARD G.I.CO. LTD. VS SAYED MAMTAZ ALI	JAYASANKAR MISHRA VS	// () //
174	MATA/0000130/2023	JYOTSNALIPI NANDA VS RAJESH KUMAR MISHRA	SAILAZA NANDAN DAS VS	// () //
175	MATA/0000131/2023	MONAL SHARMA@MISHRA VS SIDDHARTHA MISHRA	BIBHUTI BHUSAN CHOUDHURY VS	// () //
176	RVWPET/0000139/2023	TABREJ KHAN VS DM-CUM-SDO, ELECTRICAL, TATA POWER NORTHERN ODISHA DISTRIBUTION LTD. (TPNODL)	ADV. VS	// () //
177	RVWPET/0000140/2023	STATE OF ODISHA VS SULOCHANA RAO @ MISHRA	MANOJ KU KHUNTIA,A.G.A VS	// () //
178	RVWPET/0000141/2023	UMAKANTA PANDA VS SUJATA PANDA	BIDYADHAR PRADHAN VS	// () //
179	STREV/0000015/2023	M/S. ARJUN SAHU AND SONS (HUF) VS STATE OF ODISHA	PRANAYA KISHORE HARICHANDAN VS	// () //
180	TRP(C)/0000150/2023	RASHMITA MOHANTY @ KAR VS JUGOJYOTI KAR	KRISHNA CHANDRA SAHU VS	// () //
181	TRP(C)/0000151/2023	RANJITA PANDA @ DASH VS PRABIR DASH	SURESH KUMAR JENA VS	// () //



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182	TRP(C)/0000152/2023	TWINKLE RAO @ NAYAK VS SANJEEV RAO	MAHES DAS VS	// 0 //
183	TRP(C)/0000153/2023	SUSMITA TRIPATHY VS MADHUSMITA PATEL	SANTOSH KUMAR MOHANTY VS	// 0 //
184	WA/0000771/2023	STATE OF ODISHA VS ALEKHA CHARAN SAHOO @ ALEKHA CHANDRA SAHOO	UTTAM KUMAR SAHOO,A.S.C VS	// 0 //
185	WA/0000772/2023	STATE OF ODISHA VS SURESH CHANDRA BEHERA	MANOJ KUMAR KHUNTIA, A.G.A. VS	// 0 //
186	WA/0000773/2023	STATE OF ODISHA VS BIJAY KUMAR PRADHAN	TARUN PATNAIK,A.G.A VS	// 0 //
187	WA/0000774/2023	STATE OF ODISHA VS KASI PRADHAN	MANOJ KUMAR KHUNTIA, A.G.A. VS	// 0 //
188	WA/0000775/2023	STATE OF ODISHA VS BHOLAMAHEWAR DANDASENA	UTTAM KUMAR SAHOO,A.S.C VS	// 0 //
189	WA/0000776/2023	STATE OF ODISHA VS PRASHANTA KUMAR DANDASENA	UTTAM KUMAR SAHOO, A.S.C. VS	// 0 //
190	WA/0000777/2023	STATE OF ODISHA VS NIRMAL CHANDRA PAHI	TARUN PATNAIK, A.S.C. VS	// 0 //
191	WA/0000778/2023	COMMNR-CUM-SECY, HEALTH AND F.W. VS LAXMIPRIYA MOHAPATRA	AMIYA KUMAR MISHRA, A.G.A. VS	// 0 //
192	WA/0000779/2023	STATE OF ODISHA VS KUNTALA PARIDA	ABHAYA KUMAR SHARMA, A.G.A. VS	// 0 //
193	WA/0000780/2023	SARADA KANTA MISHRA	SOUMYA MISHRA	//

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		VS	VS	0
194	WP(C)/0012159/2023	STATE OF ODISHA CHITTARANJAN KHUNTIA	NIHAL RATH	//
		VS	VS	0
195	WP(C)/0012160/2023	STATE OF ODISHA HARIHAR MOHANTY	NIHAL RATH	//
		VS	VS	0
196	WP(C)/0012161/2023	STATE OF ODISHA SURYAKANTI PANDE	ABHILASH MISHRA	//
		VS	VS	0
197	WP(C)/0012162/2023	STATE OF ODISHA DASARATHI BEHERA	ALOK KUMAR PANDA	//
		VS	VS	0
198	WP(C)/0012163/2023	STATE OF ODISHA DIPAK KUMAR SINGH	PRAFULLA KUMAR RATH	//
		VS	VS	0
199	WP(C)/0012164/2023	STATE OF ODISHA TAPAN KUMAR SAHOO	PRANAYA KISHORE HARICHANDAN	//
		VS	VS	0
200	WP(C)/0012165/2023	JOINT COMMNR. OF STATE TAX, BERHAMPUR SUNIL KUMAR DIGAL	SARATHI JYOTI MOHANTY	//
		VS	VS	0
201	WP(C)/0012166/2023	STATE OF ODISHA JUGAL KISHOR SAHU	ASMIYA RANJAN MAJHI	//
		VS	VS	0
202	WP(C)/0012167/2023	STATE OF ODISHA BUTHI BEHERA	ASMIYA RANJAN MAJHI	//
		VS	VS	0
203	WP(C)/0012168/2023	STATE OF ODISHA RAJENDRA KUMAR BEHERA	SIBA PRASAD PATI	//
		VS	VS	0
204	WP(C)/0012169/2023	STATE OF ODISHA BIPRA CHARAN BEHERA	SIBA PRASAD PATI	//
		VS	VS	0

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205	WP(C)/0012170/2023	STATE OF ODISHA ASWINI KUMAR NAYAK VS	SARADA DASH VS	// // 0
206	WP(C)/0012171/2023	STATE OF ODISHA MIHIR KUMAR SAHU VS	SIBA PRASAD PATI VS	// // 0
207	WP(C)/0012172/2023	STATE OF ODISHA SURENDRANATH BISWAL VS	LINGARAJ DASH VS	// // 0
208	WP(C)/0012173/2023	STATE OF ODISHA PRAMILA BARIK VS	SANJAY KUMAR PRADHAN VS	// // 0
209	WP(C)/0012174/2023	THE COLLECTOR, GANJAM SUNITA MAJHI VS	PRASHANTA KUMAR NAYAK VS	// // 0
210	WP(C)/0012175/2023	PRABHASINI KHATUA ALOK RANJAN CHOUDHURY VS	SIDHESWAR MALLIK VS	// // 0
211	WP(C)/0012176/2023	STATE OF ODISHA SOBHASAGAR MEHER VS	SUKANTA KUMAR MISHRA VS	// // 0
212	WP(C)/0012177/2023	STATE OF ODISHA SARAT KUMAR DASH VS	SIDHESWAR MALLIK VS	// // 0
213	WP(C)/0012178/2023	STATE OF ODISHA SATYA SUNDAR DAS VS	SUKANTA KUMAR MISHRA VS	// // 0
214	WP(C)/0012179/2023	COMMNR. CUM CHAIRMAN, STATE TRANSPORT AUTHORITY, ODISHA PRIYADARSINEE SAHOO VS	SIDHESWAR MALLIK VS	// // 0
215	WP(C)/0012180/2023	STATE OF ODISHA PRABHAT KUMAR MISHRA VS	SARAT CHANDRA MEKAP VS	// // 0
		STATE OF ODISHA		//

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216	WP(C)/0012181/2023	BANITA PRADHAN VS STATE OF ODISHA	LINGARAJ MOHANTY VS	// 0 //
217	WP(C)/0012182/2023	NIRANJAN ROUT VS STATE OF ODISHA	DEBI PRASAD DHALSAMANTA VS	// 0 //
218	WP(C)/0012183/2023	NIRANJAN SAHOO VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
219	WP(C)/0012184/2023	BIKASH KUMAR BEHERA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
220	WP(C)/0012185/2023	GANGADHAR RAY VS THE LRC CUM COMMNR., CONSOLIDATION AND SETTLEMENT, ODISHA	BIBHUTI BHUSAN SWAIN VS	// 0 //
221	WP(C)/0012186/2023	MADAN MOHAN SETHI VS STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS	// 0 //
222	WP(C)/0012187/2023	SUBARNA KESHARI CHAND VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
223	WP(C)/0012188/2023	KRUSHNA CHANDRA SETHI VS STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS	// 0 //
224	WP(C)/0012189/2023	RATIKANTA BARIK VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// 0 //
225	WP(C)/0012190/2023	DR. BIRANCHI NARAYAN MISHRA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
226	WP(C)/0012191/2023	KUMUD MALI VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
227	WP(C)/0012192/2023	PRASAN BISWAL	SIDHARTH PRASAD DAS	//

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		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0012193/2023	BHARAT BARAL	DURGA PRASAD JENA	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0012194/2023	RAMA CHANDRA MUNDA	DURGA PRASAD JENA	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0012195/2023	NATH NAYAK	DURGA PRASAD JENA	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0012196/2023	MANORANJAN SATAPATHY	DURGA PRASAD JENA	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0012197/2023	RUDRA NARAYAN MISHRA	DILLIP KUMAR SAHOO	//
		VS	VS	0
		UNION OF INDIA		//
233	WP(C)/0012198/2023	SUDHIR BAGH	NIRANJAN LENKA	//
		VS	VS	0
		COLLECTOR, KORAPUT		//
234	WP(C)/0012199/2023	FIRDOUS JAMIL	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
		BOARD OF SECONDARY EDUCATION, CUTTACK		//
235	WP(C)/0012200/2023	CHITTA RANJAN MISHRA	ACHYUTANANDA PATTANAIAK	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0012201/2023	SOUMYA RANI SATPATHY	DEBENDRANATH MISRA	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0012202/2023	LAXMIKANTA PRADHAN	GYANA RANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0012203/2023	BISWAJEET BEDAMATTA	DEBENDRANATH MISRA	//
		VS	VS	0

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239	WP(C)/0012204/2023	THE REGIONAL PROVIDENT FUND COMMISSIONER, BBSR DIGBIJOY ROUT VS STATE OF ODISHA	RAJIB RATH VS	// // 0 //
240	WP(C)/0012205/2023	SAILABALA PATNAIK VS THE MEMBER, BOARD OF REVENUE, ODISHA	GOUTAM CHARAN ROUT VS	// 0 //
241	WP(C)/0012206/2023	PABITRA NAIK VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
242	WP(C)/0012207/2023	DR.PADMABATI GAHANA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
243	WP(C)/0012208/2023	JAGANNATH MOHAPATRA VS STATE OF ODISHA	ANIRUDHA DAS VS	// 0 //
244	WP(C)/0012209/2023	NARENDRA KUMAR BARIK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
245	WP(C)/0012210/2023	PARAMANANDA PARIDA VS STATE OF ODISHA	JAYADEBA BEHERA VS	// 0 //
246	WP(C)/0012211/2023	SAROJ KUMAR MUDULI VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
247	WP(C)/0012212/2023	MAINO MARNDI VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
248	WP(C)/0012213/2023	SWARNALATA SAHOO VS STATE OF ODISHA	JAYADEBA BEHERA VS	// 0 //
249	WP(C)/0012214/2023	SAYED FARUK ALI VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //

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250	WP(C)/0012215/2023	PRIYA RANJAN RAY VS STATE OF ODISHA	DILIP KUMAR PATNAIK VS	// 0 //
251	WP(C)/0012216/2023	PRAMOD KUMAR BEHERA VS ADDL. CHIEF SECY. FOREST ENVIRONMENT AND CLIMATE CHANGE DEPT. BBSR	RABINDRA KUMAR PATNAIK VS	// 0 //
252	WP(C)/0012217/2023	SHISHIR RANJAN NAYAK VS ODISHA STATE INFORMATION COMMISSION, BBSR	SAMEER KUMAR DAS VS	// 0 //
253	WP(C)/0012218/2023	RABINDRANATH BEHERA VS SECY. TO GOVT. HEALTH AND FAMILY WELFARE DEPT. BBSR	ULLASH CHANDRA MOHANTY VS	// 0 //
254	WP(C)/0012219/2023	RKSS CONSTRUCTION PVT. LTD., PURI VS STATE OF ODISHA	SRIDHAR RATH VS	// 0 //
255	WP(C)/0012220/2023	SAI RADHAKRISHNA SEVA EDUCATION AND CHARITABLE TRUST, BALASORE VS THE PRINCIPAL CHIEF COMMNR. OF INCOME TAX, BBSR	JAGMOHAN PATTANAIK VS	// 0 //
256	WP(C)/0012221/2023	PRAMOD CHANDRA BISWAL VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
257	WP(C)/0012222/2023	LENIN KUMAR SAHU VS STATE OF ODISHA	JAGAMOHAN PATTANAIK VS	// 0 //
258	WP(C)/0012223/2023	ASHOK KUMAR JENA VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
259	WP(C)/0012224/2023	SUSHIL KUMAR DEEP VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
260	WP(C)/0012225/2023	PRAMILA BARIK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
261	WP(C)/0012226/2023	HIMANSU SEKHAR LENKA	SUBASH CH PANI	//

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		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0012227/2023	SANKALPA KUMAR SAHOO	SUBASH CH PANI	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0012228/2023	HARIHARA BEHERA	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0012229/2023	DR.KALYANI PARIDA	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0012230/2023	POULASTI BEHERA	SWAPNIL ROY	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0012231/2023	MANOJ KUMAR SATAPATHY	PRAFULLA KUMAR RATH	//
		VS	VS	0
		ODISHA STATE WAREHOUSING CORPORATION, BBSR		//
267	WP(C)/0012232/2023	GUPTA CHANDRA BIDIKA	SUSANTA KUMAR DASH	//
		VS	VS	0
		UNION OF INDIA		//
268	WP(C)/0012233/2023	RAMESH CHANDRA PARIDA	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0012234/2023	SWARAJ JENA	SANGRAM JENA	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0012235/2023	GANDHARBA JENA	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0012236/2023	PRAKASH CHANDRA NAYAK	BHABANI SANKAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0012237/2023	BANALATA MANGARAJ	DHANESWAR BEHERA	//
		VS	VS	0



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273	WP(C)/0012238/2023	STATE OF ODISHA SASWATI SAHOO VS RAJENDRA UNIVERSITY, BALANGIR	MOHENDRA KUMAR MOHAPATRO VS	// // ()
274	WP(C)/0012239/2023	GANESH KUMAR NAYAK VS STATE OF ODISHA	DHANESWAR BEHERA VS	// // ()
275	WP(C)/0012240/2023	NAKULA CHANDRA KANDI VS STATE OF ODISHA	AMITAV DAS VS	// // ()
276	WP(C)/0012241/2023	SUDHIR CHANDRA NARENDRA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// // ()
277	WP(C)/0012242/2023	CHANDINI BIDIKA VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	// // ()
278	WP(C)/0012243/2023	HARIHAR MISHRA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// // ()
279	WP(C)/0012244/2023	KAPILA CHARAN KHATUA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// // ()
280	WP(C)/0012245/2023	SUDARSAN LENKA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// // ()
281	WP(C)/0012246/2023	SANJEEB KUMAR MAHANANDIA VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	// // ()
282	WP(C)/0012247/2023	LAXMIDHAR LENKA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// // ()
283	WP(C)/0012248/2023	KUNALATA PRADHAN VS STATE OF ODISHA	DHANESWAR BEHERA VS	// // ()

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284	WP(C)/0012249/2023	DHARITRI PALAKIA VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	// 0 //
285	WP(C)/0012250/2023	SACHIN KUSULIA VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	// 0 //
286	WP(C)/0012251/2023	ANNAPURNA DAS @ MALLICK VS STATE OF ODISHA	SATRUGHNA DASH A VS	// 0 //
287	WP(C)/0012252/2023	JANANI PALAKA VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	// 0 //
288	WP(C)/0012253/2023	ARJUN GHODEI VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
289	WP(C)/0012254/2023	NIHAR RANJAN MOHANTY VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// 0 //
290	WP(C)/0012255/2023	SUBASH CHANDRA SAHOO VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
291	WP(C)/0012256/2023	SURENDRA NATH SWAIN VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
292	WP(C)/0012257/2023	SAGAR KUMAR BEHERA VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
293	WP(C)/0012258/2023	SANTOSH KUMAR DHAL VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
294	WP(C)/0012259/2023	SK SAIF ALLI VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
295	WP(C)/0012260/2023	BASANTA KUMAR BEHERA	DHANESWAR BEHERA	//

## ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0012261/2023	SAROJKANTA JENA	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0012262/2023	JANGYESWAR JENA	ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0012263/2023	M/S. TARINI MINERALS PRIVATE LTD., SUNDARGARH	ABHISIT KUMAR DASH	//
		VS	VS	0
		UNION OF INDIA		//
299	WP(C)/0012264/2023	BIKRAM KUMAR CHHOTARAY	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0012265/2023	PRATAP KESHARI MAHAPATRA	ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0012266/2023	PRITAM DEBA SAHOO	PAMI RATH	//
		VS	VS	0
		ORISSA LIFT IRRIGATION CORP., BBSR		//
302	WP(C)/0012267/2023	DILLIP KUMAR JENA	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0012268/2023	SK ISLAM	ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0012269/2023	RANGABALLAV MISHRA	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0012270/2023	BICHITRANANDA PRADHAN	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0012271/2023	YOGESH AGRAWAL	ARUN KUMAR PATRA	//
		VS	VS	0

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307	WP(C)/0012272/2023	STATE OF ODISHA DHANESWAR JENA VS	DHANESWAR BEHERA VS	// // 0
308	WP(C)/0012273/2023	STATE OF ODISHA BABAJI CHARAN NAYAK VS	JYOTIRMAY GUPTA VS	// // 0
309	WP(C)/0012274/2023	STATE OF ODISHA JAGATANANDA ROUT VS	LALITENDU BHUYAN VS	// // 0
310	WP(C)/0012275/2023	STATE OF ODISHA SURESH KUMAR DALAI VS	DHANESWAR BEHERA VS	// // 0
311	WP(C)/0012276/2023	STATE OF ODISHA BASUDEV MISHRA VS	PRASANTA KUMAR NANDA VS	// // 0
312	WP(C)/0012277/2023	STATE OF ODISHA ALEKH GARDIA VS	GYANARANJAN SETHI VS	// // 0
313	WP(C)/0012278/2023	STATE OF ODISHA GHANASHYAM NAYAK VS	DHANESWAR BEHERA VS	// // 0
314	WP(C)/0012279/2023	STATE OF ODISHA JAGANNATH JENA VS	DHANESWAR BEHERA VS	// // 0
315	WP(C)/0012280/2023	STATE OF ODISHA GOPAL CHARAN MALLIK VS	DHANESWAR BEHERA VS	// // 0
316	WP(C)/0012281/2023	STATE OF ODISHA SHIBA NARAYAN ACHARYA VS	BHABANI SHANKAR MISHRA 3 VS	// // 0
317	WP(C)/0012282/2023	STATE OF ODISHA BIPIN BIHARI NAYAK VS STATE OF ODISHA	DHANESWAR BEHERA VS	// // 0 //

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318	WP(C)/0012283/2023	KISHORE CHANDRA JENA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
319	WP(C)/0012284/2023	RABINDRANATH NAYAK VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
320	WP(C)/0012285/2023	RANJEET KUMAR SAMAL VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
321	WP(C)/0012286/2023	JITENDRA PRASAD MISHRA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
322	WP(C)/0012287/2023	GEETARANI PANI VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
323	WP(C)/0012288/2023	CHHANDA CHARAN MISHRA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
324	WP(C)/0012289/2023	RAJALAXMI DEVI VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
325	WP(C)/0012290/2023	SANATAN SWAIN VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
326	WP(C)/0012291/2023	PRASANTA KUMAR SAHOO VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
327	WP(C)/0012292/2023	SAROJ KUMAR MOHANTY VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
328	WP(C)/0012293/2023	KASHINATH JENA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
329	WP(C)/0012294/2023	RABINDRA KUMAR MOHANTY	SUKANTA KUMAR NAYAK 2	//

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		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0012295/2023	DILLIP KUMAR JENA	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0012296/2023	PRADEEP MOHAPATRA	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0012297/2023	MAHENDRA KUMAR BEHERA	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0012298/2023	LAMBODAR SAHOO	MAHESWAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0012299/2023	USHARANI PANIGRAHI	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0012300/2023	SURATHA MALLIK	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0012301/2023	CHIRA RANJAN ROUT	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0012302/2023	GUNANIDHI BISWAL	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0012303/2023	HRUSHIKESH DAS	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0012304/2023	DILLIP KUMAR JENA	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0012305/2023	SARBESWAR BISWAL	DHANESWAR BEHERA	//
		VS	VS	0

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341	WP(C)/0012306/2023	STATE OF ODISHA LAXMAN KUMAR BARIK VS THE COLLECTOR, MAYURBHANJ	ARJEET MISHRA VS	// // 0 //
342	WP(C)/0012307/2023	BILASH GOUDA VS STATE OF ODISHA	AGASTI KANUNGO VS	// 0 //
343	WP(C)/0012308/2023	NAMITA PANIGRAHI VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
344	WP(C)/0012309/2023	SABITRI BEHERA VS STATE OF ODISHA	AGASTI KANUNGO VS	// 0 //
345	WP(C)/0012310/2023	RAMESH CHANDRA PANDA VS STATE OF ODISHA	BHABANI SHANKAR MISHRA (3) VS	// 0 //
346	WP(C)/0012311/2023	JYOTILAXMI SETHI VS STATE OF ODISHA	AGASTI KANUNGO VS	// 0 //
347	WP(C)/0012312/2023	ABU BAKAR KHAN VS STATE OF ODISHA	BHABANI SHANKAR MISHRA (3) VS	// 0 //
348	WP(C)/0012313/2023	RAJESH EDGU VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
349	WP(C)/0012314/2023	BASANTI SHARMA VS STATE OF ODISHA	AGASTI KANUNGO VS	// 0 //
350	WP(C)/0012315/2023	RAMANI RANJAN PATTANAIAK VS STATE OF ODISHA	NITYANANDA BEHURIA VS	// 0 //
351	WP(C)/0012316/2023	GIRISH CHANDRA BHOI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //

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352	WP(C)/0012317/2023	M/S. AMIYA KUMAR DASH VS COMMISSIONER OF CT AND GST,ODISHA	KSHIROD KUMAR SAHOO VS	// 0 //
353	WP(C)/0012318/2023	DR.BIPLAB KUMAR JENA VS STATE OF ODISHA	NITYANANDA BEHURIA VS	// 0 //
354	WP(C)/0012319/2023	BABITA MAHARATHA VS STATE OF ODISHA	AGASTI KANUNGO VS	// 0 //
355	WP(C)/0012320/2023	HIRANYA BAGH VS STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //
356	WP(C)/0012321/2023	MIHIR KUMAR BHOI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
357	WP(C)/0012322/2023	RAMADHIN SAHOO VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
358	WP(C)/0012323/2023	MADAN MOHAN BAL VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
359	WP(C)/0012324/2023	SAROJ KUMAR BHOI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
360	WP(C)/0012325/2023	GOURANGA CHARAN HUI VS STATE OF ODISHA	SIDDHARTHA SAMAL VS	// 0 //
361	WP(C)/0012326/2023	SHYAMA WOMENS SHG, BALANGIR VS COLLECTOR AND DM, BOLANGIR	S. SUDHAKAR RAO VS	// 0 //
362	WP(C)/0012327/2023	RADHARANI SETHI VS STATE OF ODISHA	AGASTI KANUNGO VS	// 0 //
363	WP(C)/0012328/2023	PRAFULLA PANDA	BIJAYA KUMAR BEHERA I	//



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		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0012329/2023	DUSMANTA PADHAN @ DUSMANTA PRADHAN	PABITRA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0012330/2023	BIJAYA DAS	SURENDRA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0012331/2023	LILI MAHAKUD	AGASTI KANUNGO	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0012332/2023	ASHOK TARIA	PABITRA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0012333/2023	PRADIPTA KUMAR PATTANAYAK	NIRANJAN BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0012334/2023	RAJESH BEHERA	PABITRA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0012335/2023	JANAKI PRADHAN @ BABY PRADHAN	AGASTI KANUNGO	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0012336/2023	MUKESH KUMAR NAYAK	GOPAL KRISHNA NAYAK	//
		VS	VS	0
		THE SECY. BSE,ODISHA,CUTTACK		//
372	WP(C)/0012337/2023	SANTOSH KUMAR RATH	SANTOSH KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0012338/2023	BASUDEV ORAM	PABITRA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0012339/2023	CHARUBALA MOHAPATRA	AGASTI KANUNGO	//
		VS	VS	0

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375	WP(C)/0012340/2023	STATE OF ODISHA RAJENDRA MIRDHA VS	PABITRA KUMAR NAYAK VS	// // ()
376	WP(C)/0012341/2023	STATE OF ODISHA PRASANTA KUMAR SAMANTASINGHAR VS	PRANAB RANJAN CHHATOI VS	// // ()
377	WP(C)/0012342/2023	STATE OF ODISHA GHASIRAM MALLICK VS	PABITRA KUMAR NAYAK VS	// // ()
378	WP(C)/0012343/2023	STATE OF ODISHA MAGATA PADHI VS	BISWABIHARI MOHANTY VS	// // ()
379	WP(C)/0012344/2023	STATE OF ODISHA DIGAMBAR SAMANTARAY VS	AGASTI KANUNGO VS	// // ()
380	WP(C)/0012345/2023	STATE OF ODISHA ASUTOSH SHARMA VS	AGASTI KANUNGO VS	// // ()
381	WP(C)/0012346/2023	STATE OF ODISHA NARESH BASTARAY VS	MAHESWAR MOHANTY VS	// // ()
382	WP(C)/0012347/2023	STATE OF ODISHA RAGHUNATH NAYAK VS	PABITRA KUMAR NAYAK VS	// // ()
383	WP(C)/0012348/2023	STATE OF ODISHA PALUNI GOUDA VS	AGASTI KANUNGO VS	// // ()
384	WP(C)/0012349/2023	STATE OF ODISHA SATRUGHNA MALLIK VS	KUNAL KUMAR SWAIN VS	// // ()
385	WP(C)/0012350/2023	STATE OF ODISHA PRATIMA SAMAL VS STATE OF ODISHA	AGASTI KANUNGO VS	// // () //

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386	WP(C)/0012351/2023	SOURABHA RANJAN NAYAK VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
387	WP(C)/0012352/2023	PANCHANAN GOUDA VS STATE OF ODISHA	AGASTI KANUNGO VS	// 0 //
388	WP(C)/0012353/2023	SABITA SAHOO VS STATE OF ODISHA	AGASTI KANUNGO VS	// 0 //
389	WP(C)/0012354/2023	M/S.JANAKI KRISHNA INDUSTRIES, KORAPUT VS THE COMMNR. OF SALES TAX, CUTTACK	JAGAMOHAN PATTANAIAK VS	// 0 //
390	WP(C)/0012355/2023	JYOTSNA PRADHAN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
391	WP(C)/0012356/2023	JAGADISH CHANDRA BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
392	WP(C)/0012357/2023	BABA NRUSINGHA NATH SELF HELP GROUP, PURI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
393	WP(C)/0012358/2023	GANESH PRASAD PALAI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
394	WP(C)/0012359/2023	JAYAKRISHNA PALAI VS STATE OF ODISHA	SIVA MOHANTY VS	// 0 //
395	WP(C)/0012360/2023	RAMA KRISHNA MISHRA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
396	WP(C)/0012361/2023	SANJIB NAIK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
397	WP(C)/0012362/2023	PUSPALATA PRADHAN	TAPAN KUMAR BISWAL	//

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		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0012363/2023	M/S. JAGAT JANANI SERVICES PVT. LTD., KEONJHAR	RAJIV KUMAR MAHANTA	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0012364/2023	GAMBHIR SINGH	AKSHAYA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0012365/2023	JAYARAM SWAIN	SYAMALENDU PATTNAIK	//
		VS	VS	0
		REGIONAL MANAGER, RBI, BBSR		//
401	WP(C)/0012366/2023	SANCHALA DIGAL	ANUP KUMAR PATTNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0012367/2023	M/S PUJA ENTERPRISES, CUTTACK	UPASANA BAL	//
		VS	VS	0
		THE STATE TAX OFFICER, CT AND GST CITY CIRCLE, CUTTACK I		//
403	WP(C)/0012368/2023	MARKANDA MAHANTA	TUSAR KANTA MAHANTA	//
		VS	VS	0
		R.T.O., KEONJHAR		//
404	WP(C)/0012369/2023	DAMBARUDHAR BAHUBALENDRA	SUDHIR KUMAR MALLICK	//
		VS	VS	0
		THE STATE OF ODISHA		//
405	WP(C)/0012370/2023	SK. TAHAJUD HODA	SMRUTI RANJAN PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0012371/2023	HARIPRIYA PATEL	ANURAG PATI	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0012372/2023	BHAKTISHREE NAYAK	TANMAY MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0012373/2023	BULU BAHUBALENDRA	SUDHIR KUMAR MALLICK	//
		VS	VS	0

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409	WP(C)/0012374/2023	THE STATE OF ODISHA DAUNA BURUDI @ KAMAR VS	NIRANJAN LENKA VS	// // ()
410	WP(C)/0012375/2023	STATE OF ODISHA SUNITA AGRAWALA VS	PRADEEP KUMAR DASMOHAPATRA VS	// // ()
411	WP(C)/0012376/2023	STATE OF ODISHA BISWANATH NAYAK VS	TUKUNA KUMAR MISHRA VS	// // ()
412	WP(C)/0012377/2023	STATE OF ODISHA JITENDRIYA BAG VS	PUNIL KUMAR SWAIN VS	// // ()
413	WP(C)/0012378/2023	STATE OF ODISHA GITISMITA SAHU VS	BAIDHAR SAHOO VS	// // ()
414	WP(C)/0012379/2023	STATE OF ODISHA RAM KUMAR DAS VS	ASHOK KUMAR MOHAPATRA 1 VS	// // ()
415	WP(C)/0012380/2023	UNION OF INDIA DUSHASAN JENA VS	SADASIVA PATRA 1 VS	// // ()
416	WP(C)/0012381/2023	STATE OF ODISHA SADASIBA BEHERA VS	SUBAS CHANDRA DAS VS	// // ()
417	WP(C)/0012382/2023	STATE OF ODISHA BIKASH KUMAR PATWARI VS	SURYAKANTA JENA VS	// // ()
418	WP(C)/0012383/2023	STATE OF ODISHA JHADESWAR SAMANTARAY VS	SUBAS CHANDRA DAS VS	// // ()
419	WP(C)/0012384/2023	STATE OF ODISHA BHASKAR CHANDRA DHAL VS COMMNR.-CUM-SECY., PANCHAYATI RAJ DEPT.,	RAGHUNATH SINGH VS	// // () //

**ORISSA HIGH COURT****FILING REPORT AS ON :18/04/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
420	WP(C)/0012385/2023	SRUSTIDHAR PADHIARI VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
421	WP(C)/0012386/2023	PARESH KUMAR BARIK VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
422	WP(C)/0012387/2023	PRAKASH CHANDRA NATH VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	// 0 //
423	WP(C)/0012388/2023	RAJENDRA PASPUREDDY VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
424	WP(C)/0012389/2023	ALOKA RANJAN SWAIN VS STATE OF ODISHA	DIPTIRANJAN MOHAPATRA VS	// 0 //
425	WP(C)/0012390/2023	SANJIT KUMAR ORAM VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
426	WP(C)/0012391/2023	CHANDAN SABAR VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
427	WP(C)/0012392/2023	SUBASH CHANDRA GAMANGA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
428	WP(C)/0012393/2023	RUSIA KARJEE VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
429	WP(C)/0012394/2023	BIDHUBHUSAN NAYAK VS THE PUNJAB NATIONAL BANK, DWARKA	PRATIK DASH VS	// 0 //
430	WP(C)/0012395/2023	MANIRAM NAYAK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
431	WP(C)/0012396/2023	PANKAJ BEHERA	DURGESH NARAYAN RATH	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :18/04/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	0
		STATE OF ODISHA		//
432	WP(C)/0012397/2023	DEVANANDA NAYAK	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
433	WP(C)/0012398/2023	RAJKISHORE PRADHAN	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
434	WP(C)/0012399/2023	SARBESWAR SAHU	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
435	WP(C)/0012400/2023	JALADHAR PANDA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
436	WP(C)/0012401/2023	RASHMITA PADHY	RAMAKANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
437	WP(C)/0012402/2023	KHAGAPATI SETHI	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
438	WP(C)/0012403/2023	MANOJAYA BISWAL	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
439	WP(C)/0012404/2023	BHASKAR CHANDRA MAHAPATRA	JAJATI KESHARI KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
440	WP(C)/0012405/2023	SURYA NARAYAN MISHRA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
441	WP(C)/0012406/2023	ROHITASWA NATH	JAJATI KESHARI KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
442	WP(C)/0012407/2023	PRANABANDHU TARAI	NRUSINGHA CHARAN MOHARANA	//
		VS	VS	0

**ORISSA HIGH COURT****FILING REPORT AS ON :18/04/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
443	WP(C)/0012408/2023	STATE OF ODISHA PRASANTA KUMAR BEHERA VS	JAJATI KESHARI KHUNTIA VS	// // ()
444	WP(C)/0012409/2023	STATE OF ODISHA LAIKUDDIN AHEMAD VS	NRUSINGHA CHARAN MOHARANA VS	// // ()
445	WP(C)/0012410/2023	STATE OF ODISHA GADADHAR SENAPATI VS	DILLIP KUMAR MOHAPATRA VS	// // ()
446	WP(C)/0012411/2023	STATE OF ODISHA BIJAY KUMAR SAHOO VS	JAJATI KESHARI KHUNTIA VS	// // ()
447	WP(C)/0012412/2023	STATE OF ODISHA MANORANJAN DAS VS	NRUSINGHA CHARAN MOHARANA VS	// // ()
448	WP(C)/0012413/2023	STATE OF ODISHA PARAMANANDA BEHERA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
449	WP(C)/0012414/2023	STATE OF ODISHA BIJAYA KUMAR MAHANTY VS	NRUSINGHA CHARAN MOHARANA VS	// // ()
450	WP(C)/0012415/2023	STATE OF ODISHA TRILOCHAN SAMAL VS	DILLIP KUMAR MOHAPATRA VS	// // ()
451	WP(C)/0012416/2023	STATE OF ODISHA PRADEEPTA KUMAR PANDA VS	NRUSINGHA CHARAN MOHARANA VS	// // ()
452	WP(C)/0012417/2023	STATE OF ODISHA RANJAN KUMAR NAYAK VS	NRUSINGHA CHARAN MOHARANA VS	// // ()
453	WP(C)/0012418/2023	STATE OF ODISHA DR. PRABHAKAR TRIPATHY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// // ()



## ORISSA HIGH COURT

**FILING REPORT AS ON :18/04/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	WP(C)/0012419/2023	MAHENDRA SAHOO VS STATE OF ODISHA	NRUSINGHA CHARAN MOHARANA VS	// () //
455	WP(C)/0012420/2023	KALYANI GHIBELA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// () //
456	WP(C)/0012421/2023	ARATI INFRATECH PVT. LTD., KALAHANDI VS STATE OF ODISHA	SASWAT KUMAR ACHARYA VS	// () //
457	WPCRL/0000049/2023	SHYAM SUNDER BHANJA VS STATE OF ODISHA	ARIJEET MISHRA VS	/ /0 () //
458	WPCRL/0000050/2023	SANGITA BHUYAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 () //
459	WPCRL/0000051/2023	NITYANANDA JENA VS STATE OF ODISHA	RANJIT MOHANTY VS	/ /0 () //
460	WPCRL/0000052/2023	DEBAJANI MISHRA VS STATE OF ODISHA	DEBA KUMAR RATH VS	/ /0 () //
461	ABLAPL/0003818/2023	DIPTI RANJAN PATRA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	BHADRAK RURAL /200 /2023 () //
462	ABLAPL/0003819/2023	SUNIL KUMAR SAHU VS STATE OF ODISHA	BISWA RANJAN DAS VS	HINJILI (ASKA) /165 /2023 () //
463	ABLAPL/0003820/2023	BIKRAM SARKAR @ BIKRAMJIT SARKAR VS STATE OF ODISHA	SATYABRATA SENAPATI VS	SIMULIA /141 /2023 () //
464	ABLAPL/0003821/2023	SUSHANTA BISWAL VS STATE OF ODISHA	PARSURAM PANDA VS	NAIKANI-DIHI /68 /2023 () //
465	ABLAPL/0003822/2023	GYANA RANJAN MOHAPATRA	KARTIK CHANDRA TRIPATHY	DELANGA /350 /2022

## ORISSA HIGH COURT

**FILING REPORT AS ON :18/04/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
466	ABLAPL/0003823/2023	STATE OF ODISHA MINI PRADHAN @ MINATI SWAIN	PUNIL KUMAR SWAIN	// FATEGARH /46 /2023
		VS	VS	()
467	ABLAPL/0003824/2023	STATE OF ODISHA BIKASH CHANDRA BEHERA	PARTHA SARATHI NAYAK	// GOPALPRASAD /79 /2023
		VS	VS	()
468	ABLAPL/0003825/2023	STATE OF ODISHA SATYANARAYAN MEHER	SUSHANTA KUMAR JOSHI	// KHAPRAKHOL /13 /2012
		VS	VS	()
469	ABLAPL/0003826/2023	STATE OF ODISHA SATYANARAYAN MEHER	SUSHANTA KUMAR JOSHI	// KHAPRAKHOL /17 /2012
		VS	VS	()
470	ABLAPL/0003827/2023	STATE OF ODISHA SATYANARAYAN MEHER	SUSHANTA KUMAR JOSHI	// KHAPRAKHOL /12 /2012
		VS	VS	()
471	ABLAPL/0003828/2023	STATE OF ODISHA PRADEEP MAHAKUD	SARADA PRASAD DASH	// SIMULIA /241 /2021
		VS	VS	()
472	ABLAPL/0003829/2023	STATE OF ODISHA TUSHARKANTA ROUT	ARIJEET MISHRA	// KHANDAPARA /63 /2023
		VS	VS	()
473	ABLAPL/0003830/2023	STATE OF ODISHA SIBARAM DAS	NIRANJAN NAYAK	// HINJILI (CHATRAPUR) /197 /2023
		VS	VS	()
474	ABLAPL/0003831/2023	STATE OF ODISHA SUDHANSU MOHAPATRA	BIJAYA KUMAR RAGADA	// BURLA /177 /2023
		VS	VS	()
475	ABLAPL/0003832/2023	STATE OF ODISHA SANDEEP SUBHADARSHI@ MOHARANA	MAHES DAS	// DHAULI PS /67 /2023
		VS	VS	()
476	ABLAPL/0003833/2023	STATE OF ODISHA PRAMOD KUMAR NAYAK	SUNIL KUMAR PANDA	// DHENKANAL SADAR /440 /2022
		VS	VS	()

## ORISSA HIGH COURT

### FILING REPORT AS ON :18/04/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	ABLAPL/0003834/2023	STATE OF ODISHA PRAFULLA ROUT VS	RABI NARAYAN BEHERA VS	// DHENKANAL SADAR /315 /2023 ()
478	ABLAPL/0003835/2023	STATE OF ODISHA PURNA BEHERA VS	KEDAR SANKAR SAHU VS	// / /0 ()
479	ABLAPL/0003836/2023	STATE OF ODISHA BUNU@SAMIR RANJAN PRADHAN VS	MANAS KUMAR CHAND VS	// NIRAKARPUR /94 /2023 ()
480	ABLAPL/0003837/2023	STATE OF ODISHA PRASANTA KUMAR BALIARSINGH VS	MANAS KUMAR CHAND VS	// BEGUNIA P.S. /108 /2023 ()
481	ABLAPL/0003838/2023	STATE OF ODISHA SK. AKHTAR ALI VS	SUSANTA SEKHAR MOHAPATRA VS	// KRUSHANANDAPUR /15 /2023 ()
482	ABLAPL/0003839/2023	STATE OF ODISHA CHHAYAKANTA GANTHIA VS	PABITRA KUMAR BEHERA VS	// BHARATPUR PS /162 /2023 ()
483	ABLAPL/0003840/2023	STATE OF ODISHA CHATURBHUJA GANTHIA VS	PABITRA KUMAR BEHERA VS	// BHARATPUR PS /162 /2023 ()
484	ABLAPL/0003841/2023	STATE OF ODISHA RINKI BISOYI @ BISOI VS	AMIT PRASAD BOSE VS	// JEYPORE TOWN /103 /2023 ()
485	ABLAPL/0003842/2023	STATE OF ODISHA BIPINI JENA VS	JYOTIRMAYA SAHOO VS	// DELANGA /101 /2023 ()
486	ABLAPL/0003843/2023	STATE OF ODISHA AMIT NAYAK VS	BHARAT JALLI VS	// BANAPUR P.S. /129 /2023 ()
487	ABLAPL/0003844/2023	STATE OF ODISHA RATAN SISA VS	DIPTI RANJAN BHOKTA VS	// MACHHKUND /28 /2023 ()
		STATE OF ODISHA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :18/04/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
488	ABLAPL/0003845/2023	CHANDAN@DEBASISH MAHARANA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	ATHGARH /52 /2023 () //
489	ABLAPL/0003846/2023	SAGAR ROHIDAS@KHIRA SAGAR ROHIDAS VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	THELKOLOI PS /84 /2023 () //
490	ABLAPL/0003847/2023	SATYANARAYAN MAHAPATRA VS STATE OF ODISHA	SANTOSH KUMAR BEHERA VS	BOLANGIR TOWN /151 /2009 () //
491	ABLAPL/0003848/2023	KANHU CHARAN BEHERA VS STATE OF ODISHA	SARBESWAR BEHERA VS	NAYAGARH SADAR /85 /2022 () //
492	ABLAPL/0003849/2023	MANASI SAHU VS STATE OF ODISHA	KRUSHNA CHANDRA MOHANTY VS	BANGRIPOSI /88 /2023 () //
493	ABLAPL/0003850/2023	SK. SARAJ MAHAMMAD @ SK. SIRAJ VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /175 /2023 () //
494	ABLAPL/0003851/2023	KAILASH CHANDRA NAIK VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	GURUDIJHATIA /51 /2023 () //
495	ABLAPL/0003852/2023	LAXIDHAR BEHERA VS STATE OF ODISHA	LALITENDU MISHRA VS	TUMUSINGA /67 /2023 () //
496	ABLAPL/0003853/2023	SK.SHEHJAD VS STATE OF ODISHA	PARTHA SARATHI DAS VS	GHATAGAON /68 /2023 () //
497	ABLAPL/0003854/2023	MINATIRANI PATRA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BHOGRAI /123 /2023 () //
498	ABLAPL/0003855/2023	SK. RAHEMAN @ SK. RAHEMANI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE TOWN /67 /2023 () //
499	ABLAPL/0003856/2023	BIDYUT CHANDAN DAS	JYOTIRMAYA SAHOO	GOLANTHARA (BERHAMPUR) /180 /2023

## ORISSA HIGH COURT

**FILING REPORT AS ON :18/04/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
500	ABLAPL/0003857/2023	STATE OF ODISHA DIBAKAR SAW	SOURAV TIBREWAL	// /0
		VS	VS	()
501	ABLAPL/0003858/2023	STATE OF ODISHA MAHENDRA RAY	BIBEKANANDA MAHAPATRA	// PANIKOILI /167 /2022
		VS	VS	()
502	ABLAPL/0003859/2023	STATE OF ODISHA MILU NAHAK	J.SAMANTARAY	// KHALLIKOTE /202 /2023
		VS	VS	()
503	ABLAPL/0003860/2023	STATE OF ODISHA DEEPAK PATRA	SUKANTA KUMAR NAYAK	// BASUDEVPUR /439 /2022
		VS	VS	()
504	ABLAPL/0003861/2023	STATE OF ODISHA SAPAN JENA @ SAPAN KUMAR JENA	PRAVASH CHANDRA JENA	// JALESWAR /162 /2023
		VS	VS	()
505	ABLAPL/0003862/2023	STATE OF ODISHA PINTU BEHERA @ BASANT KUMAR BEHERA	JYOTIRMAYA SAHOO	// PURUSHOTTAMPUR /231 /2023
		VS	VS	()
506	ABLAPL/0003863/2023	STATE OF ODISHA SURESH CHANDRA PANDA	SALAUDDIN KHAN	// KANKADAHAD /44 /2023
		VS	VS	()
507	ABLAPL/0003864/2023	STATE OF ODISHA ASHOK SAHU	ARJEET MISHRA	// /0
		VS	VS	()
508	ABLAPL/0003865/2023	STATE OF ODISHA SHIBASUNDAR PUHAN	SAROJ KUMAR PADHI	// BONTH /54 /2023
		VS	VS	()
		STATE OF ODISHA		//

# ORISSA HIGH COURT

MISC CASES FILED on :18/04/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	1/2023 WPC(TAC)/3/2019	MITA BEHERA-MP	M/S DINESH KUMAR PANDA
2	4/2023 CONTC(CPC)/1165/2012	CHANDRASEKHAR MOHANTY-MP	M/S DILIP KUMAR MOHANTY
3	5/2023 CONTC(CPC)/1165/2012	CHANDRASEKHAR MOHANTY-MP	M/S DILIP KUMAR MOHANTY
4	9/2023 ELPET/15/2019	HARIHAR NAYAK-MP	
5	10/2023 ELPET/6/2019	DEBASHISH SAMANTARAY-MP	M/S.MILAN KANUNGO
6	11/2023 ELPET/6/2019	DEBASHISH SAMANTARAY-MP	M/S.MILAN KANUNGO
7	13/2023 OJC/7386/1999	FAKIR CHARAN SINGH-MP	
8	14/2023 OJC/7386/1999	FAKIR CHARAN SINGH-MP	
9	15/2023 OJC/14411/2001	SIDDHA BHAIRAVI-MP	M/S. N.C.PANIGRAHI
10	20/2023 WPCRL/95/2022	NIRANJAN DASH-MP	HARIPAD MOHANTY
11	23/2023 SAO/6/2022	RADHAMANI BEHERA-MP	MAHESWAR MOHANTY
12	40/2023 STREV/15/2023	M/S. ARJUN SAHU AND SONS (HUF)-MP	PRANAYA KISHORE HARICHANDAN
13	41/2023 STREV/15/2023	M/S. ARJUN SAHU AND SONS (HUF)-MP	PRANAYA KISHORE HARICHANDAN
14	65/2023 JCRLA/25/2014	SAMBHU@SAMBHUNATH SA-MP	MR.JUGAL KISHORE PANDA
15	82/2023 WPC(OAC)/3911/2017	PRIYARANJAN DAS-MP	M/S S.DAS
16	87/2023 SA/279/1996	SAILENDRANATH-MP	M/S.S.MISRA
17	126/2023 CMAPL/129/2023	SHREE GOPAL KRISHNA GOSALA-MP	ADV.
18	133/2023 RVWPET/138/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
19	134/2023 RVWPET/140/2023	STATE OF ODISHA-MP	MANOJ KU KHUNTIA,A.G.A
20	135/2023 RVWPET/141/2023	UMAKANTA PANDA-MP	BIDYADHAR PRADHAN
21	139/2023 CRLMP/296/2023	PRADEEP KUMAR MOHANTY @ BULU-MP	DEBASNAN DAS
22	140/2023 CRLMP/236/2023	DE LAGE LANDEN FINANCIAL SERVICES INDIA PVT. LTD.-MP	
23	142/2023 MATA/131/2023	MONAL SHARMA@MISHRA-MP	BIBHUTI BHUSAN CHOUDHURY
24	168/2023 TRP(C)/150/2023	RASHMITA MOHANTY @ KAR-MP	KRISHNA CHANDRA SAHU
25	169/2023 TRP(C)/151/2023	RANJITA PANDA @ DASH-MP	SURESH KUMAR JENA
26	170/2023	TWINKLE RAO @ NAYAK-MP	MAHES DAS

27	TRP(C)/152/2023 171/2023	SUSMITA TRIPATHY-MP	SANTOSH KUMAR MOHANTY
28	TRP(C)/153/2023 175/2023	ASHOKA INDUSTRIES LTD-MP	
29	CONTC/843/2023 176/2023	N. BULU CHOUDHARY-MP	ADV.
30	CONTC/2608/2023 177/2023	SAILENDRA NARAYAN MOHANTY-MP	M/S. LAXIMI KANTA MOHANTY
31	CONTC/6827/2022 267/2023	TITU MUNDA-MP	RAMAKANTA PRADHAN
32	CRLREV/200/2023 268/2023	TITU MUNDA-MP	RAMAKANTA PRADHAN
33	CRLREV/200/2023 269/2023	TITU MUNDA-MP	RAMAKANTA PRADHAN
34	CRLREV/200/2023 270/2023	GAYADHAR ROUT-MP	JAJATI KESHARI KHUNTIA
35	CRLREV/201/2023 271/2023	ABHIMANYU SETHI-MP	BIJAYA KUMAR MOHANTY
36	CRLREV/202/2023 272/2023	ABHIMANYU SETHI-MP	BIJAYA KUMAR MOHANTY
37	CRLREV/202/2023 391/2023	BAJARANGI PATI-MP	MR. DEBENDRA KUMAR SAHOO(1),M/S.KALPATARU
38	RSA/268/2012 392/2023	SK.DAUD ALLI-MP	M/S. SUSANTA.K. DASH
39	RSA/514/2016 422/2023	BHANUMATI SAHOO-MP	DOLAGOBINDA MOHAPATRA
40	CMP/448/2023 423/2023	INDRA MISHRA-MP	BIBEKANANDA BHUYAN
41	CMP/423/2023 424/2023	KUMARI KALYANI GAJAPATI-MP	SOU MENDRA PATTANA I K
42	CMP/449/2023 425/2023	SHANTI SATAPATHY @ MOHAPATRA-MP	NIRANJAN PRASAD PATRA
43	CMP/451/2023 576/2023	TITOO @ SAYED USMAN ALI-MP	
44	BLAPL/822/2022 577/2023	SAYED USMAN ALI @ TITO-MP	
45	BLAPL/4110/2022 578/2023	DILLIP KUMAR MOHARANA @ TUTU-MP	DEVASHIS PANDA
46	BLAPL/13106/2022 579/2023	HAREKRUSHNA BARIK-MP	SITIKANT MISHRA
47	BLAPL/5118/2022 580/2023	SK. ERSAT-MP	JUGALA KISHORE PANDA
48	BLAPL/564/2023 581/2023	MAMTAZ KHAN-MP	AMULYA RATNA PANDA
49	BLAPL/13132/2022 582/2023	MAHESWAR SAHOO-MP	BHAGABAT PRASAD RATH
50	BLAPL/1008/2023 661/2023	SATYA NARAYAN KHANDAYAT-MP	PRADEEP KUMAR MISHRA
51	MACA/376/2023 662/2023	SATYA NARAYAN KHANDAYAT-MP	PRADEEP KUMAR MISHRA
52	MACA/376/2023 663/2023	MANAGER, LEGAL ICICI LOMBARD G.I.CO. LTD.-MP	JAYASANKAR MISHRA
53	MACA/377/2023 664/2023	MANAGER, LEGAL ICICI LOMBARD G.I.CO. LTD.-MP	JAYASANKAR MISHRA
54	MACA/377/2023 782/2023	CHITTA RANJAN PATNAIK-MP	HARIHAR PANIGRAHI
55	ABLAPL/11997/2022 783/2023	PRASANTA KUMAR PATRA-MP	
56	ABLAPL/2351/2023 784/2023	YUBARAJ NAYAK-MP	
57	ABLAPL/9295/2022 785/2023	CHHABI NARAYAN OJHA-MP	
	ABLAPL/13890/2019		

58	786/2023 ABLAPL/213/2023	SASMITA BALIARSINGH-MP	
59	787/2023 ABLAPL/6504/2021	HRUSIKESH MISHRA-MP	
60	788/2023 ABLAPL/2460/2023	RAMACHANDRA BARIK-MP	
61	789/2023 ABLAPL/1386/2023	ANSHUMAN SAMANTARAY-MP	
62	790/2023 ABLAPL/10546/2022	MIRZA AAQUIB ALLI BAIG-MP	SOURAV TIBREWAL
63	791/2023 ABLAPL/16216/2022	SAMARENDRA RATH-MP	
64	792/2023 ABLAPL/4944/2022	AJODHYA BEHERA-MP	SUDHANSU SEKHAR DASH
65	906/2023 CRLA/145/2016	ALOK GOCHHAYAT-MP	M/S.HIMANSHU BHUSAN DASH
66	907/2023 CRLA/341/2018	GANAPATI SWAIN-MP	PRANAB KUMAR GHOSE
67	908/2023 CRLA/418/2023	AMIRA KUMAR GOUDA-MP	KURESH PRASAD DASH
68	909/2023 CRLA/418/2023	AMIRA KUMAR GOUDA-MP	KURESH PRASAD DASH
69	910/2023 CRLA/419/2023	BAIKUNTHA NAYAK-MP	BIJAY KUMAR BEHERA
70	911/2023 CRLA/329/2016	BISHNU@VISHNU SHANKAR PANDEY@ARJUN-MP	M/S.SAMIR KU.MISHRA, M/S. BHARATI DASH,S. SETHI
71	912/2023 CRLA/54/2023	PURNA CHANDRA BEHERA-MP	UNMESH CHANDRA JENA
72	913/2023 CRLA/420/2023	SUSHAMA BARIHA-MP	JAGABANDHU SAHU
73	914/2023 CRLA/420/2023	SUSHAMA BARIHA-MP	JAGABANDHU SAHU
74	915/2023 CRLA/420/2023	SUSHAMA BARIHA-MP	JAGABANDHU SAHU
75	916/2023 CRLA/854/2022	KATHU@CHAKRADHAR MEHER-MP	BIJAYA KUMAR RAGADA
76	917/2023 CRLA/34/2023	RAMA CHANDRA BEHURA-MP	DEBA PRASAD DAS
77	918/2023 CRLA/421/2023	ANARYAMI SETHI-MP	NIRANJAN PANDA
78	919/2023 CRLA/421/2023	ANARYAMI SETHI-MP	NIRANJAN PANDA
79	920/2023 CRLA/266/2022	SANJIT GUPTA@BADEBABU-MP	SUNIL KU PANDA
80	921/2023 CRLA/266/2022	SANJIT GUPTA@BADEBABU-MP	SUNIL KU PANDA
81	922/2023 CRLA/422/2023	JAGA NAIK-MP	JYOTIRMAYA SAHOO
82	923/2023 CRLA/422/2023	JAGA NAIK-MP	JYOTIRMAYA SAHOO
83	924/2023 CRLA/423/2023	TULIA@NIGAMANANDA JENA-MP	DEVASHIS PANDA
84	925/2023 CRLA/626/2015	BHABINDRA DEHURY-MP	M/S.M.R.MOHAPATRA
85	926/2023 CRLA/423/2023	TULIA@NIGAMANANDA JENA-MP	DEVASHIS PANDA
86	927/2023 CRLA/74/2017	LACHHIM DORA-MP	MR.JUGALA KISHORE PANDA
87	928/2023 CRLA/174/2020	SUSHANTA NAIK-MP	SWAYAM PRAVA DASH (MR.BIBHUTI BHUSAN ROUT)
88	929/2023 CRLA/28/2021	MANOJA MAJHI-MP	DURGA PRASAD DHAL
89	930/2023	SAJIT ORAM-MP	BISWAJIT NAYAK



90	CRLA/424/2023 931/2023	SAJIT ORAM-MP	BISWAJIT NAYAK
91	CRLA/424/2023 932/2023	RAJESH MAHARATHI-MP	KULDEEP MOHANTY
92	CRLA/379/2023 933/2023	RASMI RANJAN SIYA-MP	BHARATI DASH
93	CRLA/425/2023 934/2023	RASMI RANJAN SIYA-MP	BHARATI DASH
94	CRLA/425/2023 1350/2023	TANMAYA MOHAPATRA-MP	BISWARANJAN DALAI
95	CRLMC/1654/2023 1351/2023	SK.AZAD ALI-MP	
96	CRLMC/662/2023 1352/2023	KHAGESWAR SAHOO-MP	GYANENDRA KUMAR TRIPATHY
97	CRLMC/1927/2023 1353/2023	KHAGESWAR SAHOO-MP	GYANENDRA KUMAR TRIPATHY
98	CRLMC/1927/2023 1354/2023	MUNA BISOI@MUNA BISOYEE-MP	
99	CRLMC/642/2023 1355/2023	HIMANSU SHEKAR NAIK @ HIMANSU NAIK-MP	BIRAJA PRASANNA DAS
100	CRLMC/1928/2023 1356/2023	SASMITA BALIARSINGH-MP	BIJAY KUMAR BEHERA
101	CRLMC/1581/2023 1357/2023	DIPU@JITENDRA SAHOO-MP	BIDESHI KUMAR GHADEI
102	CRLMC/1932/2023 1358/2023	DIPU@JITENDRA SAHOO-MP	BIDESHI KUMAR GHADEI
103	CRLMC/1932/2023 1359/2023	CHANDAN KUMAR PATRA-MP	NIKUNJA KUMAR ROUT
104	CRLMC/1933/2023 1360/2023	NABIN CHANDRA BEHERA-MP	ASHOK DAS
105	CRLMC/1938/2023 1361/2023	GAYATRI PATRA-MP	
106	CRLMC/1851/2022 1362/2023	GAYATRI PATRA-MP	
107	CRLMC/1852/2022 1363/2023	CHAGALU JENA-MP	SARBESWAR BEHERA
108	CRLMC/1939/2023 1364/2023	BANI KALYAN MOHANTY-MP	
109	CRLMC/451/2022 1365/2023	BIBUDHENDRA DASH-MP	GOKULANANDA MOHAPATRA
110	CRLMC/1943/2023 1366/2023	DASARATHI ROUT-MP	ACHYUTANANDA PATTANAIK
111	CRLMC/1947/2023 1367/2023	DR. HARAPRASAD MISHRA-MP	GOURI MOHAN RATH
112	CRLMC/1949/2023 1965/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO,A.S.C
113	WA/771/2023 1966/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO,A.S.C
114	WA/771/2023 1967/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO,A.S.C
115	WA/771/2023 1968/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
116	WA/772/2023 1969/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
117	WA/772/2023 1970/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
118	WA/772/2023 1971/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
119	WA/773/2023 1972/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
120	WA/773/2023 1973/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A

121	1974/2023 WA/774/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
122	1975/2023 WA/774/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
123	1976/2023 WA/774/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
124	1977/2023 WA/776/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO, A.S.C.
125	1978/2023 WA/776/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO, A.S.C.
126	1979/2023 WA/776/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO, A.S.C.
127	1980/2023 WA/777/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
128	1981/2023 WA/777/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
129	1982/2023 WA/775/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO,A.S.C
130	1983/2023 WA/775/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO,A.S.C
131	1984/2023 WA/775/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO,A.S.C
132	1985/2023 WA/656/2021	STATE OF ODISHA-MP	
133	1986/2023 WA/778/2023	COMMNR-CUM-SECY, HEALTH AND F.W.-MP	AMIYA KUMAR MISHRA, A.G.A.
134	1987/2023 WA/778/2023	COMMNR-CUM-SECY, HEALTH AND F.W.-MP	AMIYA KUMAR MISHRA, A.G.A.
135	1988/2023 WA/301/2018	RAMAKANTA SWAIN-MP	M/S.UPENDRA KU.SAMAL
136	1989/2023 WA/779/2023	STATE OF ODISHA-MP	ABHAYA KUMAR SHARMA, A.G.A.
137	1990/2023 WA/779/2023	STATE OF ODISHA-MP	ABHAYA KUMAR SHARMA, A.G.A.
138	1991/2023 WA/779/2023	STATE OF ODISHA-MP	ABHAYA KUMAR SHARMA, A.G.A.
139	5627/2023 WP(C)/12159/2023	CHITTARANJAN KHUNTIA-MP	NIHAL RATH
140	5628/2023 WP(C)/10839/2021	TARANISEN SINGH-MP	
141	5629/2023 WP(C)/12161/2023	SURYAKANTI PANDE-MP	ABHILASH MISHRA
142	5630/2023 WP(C)/12163/2023	DIPAK KUMAR SINGH-MP	PRAFULLA KUMAR RATH
143	5631/2023 WP(C)/12164/2023	TAPAN KUMAR SAHOO-MP	PRANAYA KISHORE HARICHANDAN
144	5632/2023 WP(C)/3513/2018	PHILIP JOJO-MP	M/S.N.SARKAR
145	5633/2023 WP(C)/12173/2023	PRAMILA BARIK-MP	SANJAY KUMAR PRADHAN
146	5634/2023 WP(C)/12174/2023	SUNITA MAJHI-MP	PRASHANTA KUMAR NAYAK
147	5635/2023 WP(C)/12178/2023	SATYA SUNDAR DAS-MP	SUKANTA KUMAR MISHRA
148	5636/2023 WP(C)/12180/2023	PRABHAT KUMAR MISHRA-MP	SARAT CHANDRA MEKAP
149	5637/2023 WP(C)/12181/2023	BANITA PRADHAN-MP	LINGARAJ MOHANTY
150	5638/2023 WP(C)/12183/2023	NIRANJAN SAHOO-MP	AMIT PRASAD BOSE
151	5639/2023 WP(C)/9063/2023	KISHOR KUMAR MOHANTA-MP	DEEPAK KUMAR MOHAPATRA
152	5640/2023	BHANUMATI MOHANTA-MP	DEEPAK KUMAR MOHAPATRA

153	WP(C)/9067/2023 5641/2023	BIKASH KUMAR BEHERA-MP	SUDHIR KUMAR MALLICK
154	WP(C)/12184/2023 5642/2023	GANGADHAR RAY-MP	BIBHUTI BHUSAN SWAIN
155	WP(C)/12185/2023 5643/2023	RATIKANTA BARIK-MP	BIBHUTI BHUSAN SWAIN
156	WP(C)/12189/2023 5644/2023	DR. BIRANCHI NARAYAN MISHRA-MP	SAMEER KUMAR DAS
157	WP(C)/12190/2023 5645/2023	KUMUD MALI-MP	MANORANJAN PADHI
158	WP(C)/12191/2023 5646/2023	PRASAN BISWAL-MP	SIDHARTH PRASAD DAS
159	WP(C)/12192/2023 5647/2023	RAMESH CHANDRA BEHERA-MP	SUKANTA KUMAR DALAI
160	WP(C)/35330/2020 5648/2023	LAXMIKANTA PRADHAN-MP	GYANA RANJAN SETHI
161	WP(C)/12202/2023 5649/2023	DIGBIJOY ROUT-MP	RAJIB RATH
162	WP(C)/12204/2023 5650/2023	SAILABALA PATNAIK-MP	GOUTAM CHARAN ROUT
163	WP(C)/12205/2023 5651/2023	PARAMANANDA PARIDA-MP	JAYADEBA BEHERA
164	WP(C)/12210/2023 5652/2023	ANAND KIRSANI-MP	SUBIR PALIT
165	WP(C)/3927/2023 5653/2023	MAINO MARNDI-MP	ANJAN KUMAR BISWAL
166	WP(C)/12212/2023 5654/2023	SWARNALATA SAHOO-MP	JAYADEBA BEHERA
167	WP(C)/12213/2023 5655/2023	SAYED FARUK ALI-MP	PRABODHA CHANDRA NAYAK
168	WP(C)/12214/2023 5656/2023	PRIYA RANJAN RAY-MP	DILIP KUMAR PATNAIK
169	WP(C)/12215/2023 5657/2023	SHISHIR RANJAN NAYAK-MP	SAMEER KUMAR DAS
170	WP(C)/12217/2023 5658/2023	MC OF K.C.GIRLS HIGH SCHOOL,BERHAMPUR-MP	M/S.SISIR KUMAR PUROHIT
171	WP(C)/22097/2018 5659/2023	MANAGING COMMITTEE OF K.C HIGH SCHOOL-MP	M/S SISIR KUMAR PUROHIT
172	WP(C)/22072/2018 5660/2023	MANAGING COMMITTEE OF K.C.TOWN HIGH SCHOOL, BERSISIR KUMAR PUROHIT	M/S SISIR KUMAR PUROHIT
173	WP(C)/22099/2018 5661/2023	RKSS CONSTRUCTION PVT. LTD., PURI-MP	SRIDHAR RATH
174	WP(C)/12219/2023 5662/2023	SAI RADHAKRISHNA SEVA EDUCATION AND CHARITABLE TRUST, BERSISIR KUMAR PUROHIT	M/S SISIR KUMAR PUROHIT
175	WP(C)/12220/2023 5663/2023	PRAMOD CHANDRA BISWAL-MP	ANJAN KUMAR BISWAL
176	WP(C)/12221/2023 5664/2023	KUMUNDA NAIK-MP	H.N.MOHAPATRA
177	WP(C)/8377/2022 5665/2023	SUBASH CH.NAYAK-MP	M/S.BAISHNAB CH.DAS
178	WP(C)/8829/2012 5666/2023	GUPTA CHANDRA BIDIKA-MP	SUSANTA KUMAR DASH
179	WP(C)/12232/2023 5667/2023	RAMAKANTA MALLICK-MP	M/S.SAMIR KUMAR MISHRA
180	WP(C)/13905/2018 5668/2023	BHOLANATH MISHRA-MP	
181	WP(C)/10616/2023 5669/2023	PRAKASH CHANDRA NAYAK-MP	BHABANI SANKAR MISHRA
182	WP(C)/12236/2023 5670/2023	DR. PRASANTA PARIDA-MP	NITYANANDA BEHURIA
183	WP(C)/7282/2023 5671/2023	NAKULA CHANDRA KANDI-MP	AMITAV DAS
	WP(C)/12240/2023		

184	5672/2023 WP(C)/12242/2023	CHANDINI BIDIKA-MP	HIMANSHU BHUSAN DASH
185	5673/2023 WP(C)/11687/2018	BHARAT BHUSAN SATPATHY-MP	M/S.SHASHI BHUSAN JENA
186	5674/2023 WP(C)/24002/2020	BAIDYANATH MOHANTA-MP	MANMAYA KUMAR DASH
187	5675/2023 WP(C)/12246/2023	SANJEEB KUMAR MAHANANDIA-MP	HIMANSHU BHUSAN DASH
188	5676/2023 WP(C)/23649/2019	CHANDRAKANTA MAHANTA-MP	MANMAYA KUMAR DASH
189	5677/2023 WP(C)/12249/2023	DHARITRI PALAKIA-MP	HIMANSHU BHUSAN DASH
190	5678/2023 WP(C)/12251/2023	ANNAPURNA DAS @ MALLICK-MP	SATRUGHNA DASH A
191	5679/2023 WP(C)/12250/2023	SACHIN KUSULIA-MP	HIMANSHU BHUSAN DASH
192	5680/2023 WP(C)/12252/2023	JANANI PALAKA-MP	HIMANSHU BHUSAN DASH
193	5681/2023 WP(C)/12251/2023	ANNAPURNA DAS @ MALLICK-MP	SATRUGHNA DASH A
194	5682/2023 WP(C)/12254/2023	NIHAR RANJAN MOHANTY-MP	SIDHARTHA MISHRA
195	5683/2023 WP(C)/9852/2023	M/S. J.P. FILLING STATION, BOLANGIR-MP	MAHESWAR MOHANTY
196	5684/2023 WP(C)/6760/2018	SK.SULTAN-MP	MAHESWAR MOHANTY
197	5685/2023 WP(C)/12263/2023	M/S. TARINI MINERALS PRIVATE LTD., SUNDARGARH-MP	DIPTIRANJAN PATNAIK
198	5686/2023 WP(C)/32067/2022	BHAIRAB CHARAN PATTANAIAK-MP	SUDHANSHU SEKHAR PRATAP
199	5687/2023 WP(C)/12266/2023	PRITAM DEBA SAHOO-MP	PAMI RATH
200	5688/2023 WP(C)/12266/2023	PRITAM DEBA SAHOO-MP	PAMI RATH
201	5689/2023 WP(C)/12274/2023	JAGATANANDA ROUT-MP	LALITENDU BHUYAN
202	5690/2023 WP(C)/12276/2023	BASUDEV MISHRA-MP	PRASANTA KUMAR NANDA
203	5691/2023 WP(C)/12277/2023	ALEKH GARDIA-MP	GYANARANJAN SETHI
204	5692/2023 WP(C)/12288/2023	CHHANDA CHARAN MISHRA-MP	KRISHNA CHANDRA SAHU
205	5693/2023 WP(C)/12306/2023	LAXMAN KUMAR BARIK-MP	ARIJEET MISHRA
206	5694/2023 WP(C)/12307/2023	BILASH GOUDA-MP	AGASTI KANUNGO
207	5695/2023 WP(C)/12309/2023	SABITRI BEHERA-MP	AGASTI KANUNGO
208	5696/2023 WP(C)/12311/2023	JYOTILAXMI SETHI-MP	AGASTI KANUNGO
209	5697/2023 WP(C)/12314/2023	BASANTI SHARMA-MP	AGASTI KANUNGO
210	5698/2023 WP(C)/7370/2020	BRAHMAPUR DEVELOPMENT AUTHORITY-MP	
211	5699/2023 WP(C)/12319/2023	BABITA MAHARATHA-MP	AGASTI KANUNGO
212	5700/2023 WP(C)/12320/2023	HIRANYA BAGH-MP	BUDHIRAM DAS
213	5701/2023 WP(C)/9313/2023	M/S ANGUL ENERGY LTD., NEW DELHI-MP	SARADA PRASANNA SARANGI
214	5702/2023 WP(C)/9345/2023	M/S.TATA STEEL LTD., DHENKANAL-MP	SARADA PRASANNA SARANGI
215	5703/2023	SHYAMA WOMENS SHG, BALANGIR-MP	S. SUDHAKAR RAO

216	WP(C)/12326/2023 5704/2023	RADHARANI SETHI-MP	AGASTI KANUNGO
217	WP(C)/12327/2023 5705/2023	LILI MAHAKUD-MP	AGASTI KANUNGO
218	WP(C)/12331/2023 5706/2023	JANAKI PRADHAN @ BABY PRADHAN-MP	AGASTI KANUNGO
219	WP(C)/12335/2023 5707/2023	UNION OF INDIA-MP	BHABANI SHANKAR RAYAGURU,CENTRAL GOVT. C
220	WP(C)/7294/2023 5708/2023	CHARUBALA MOHAPATRA-MP	AGASTI KANUNGO
221	WP(C)/12339/2023 5709/2023	MAGATA PADHI-MP	BISWABIHARI MOHANTY
222	WP(C)/12343/2023 5710/2023	DIGAMBAR SAMANTARAY-MP	AGASTI KANUNGO
223	WP(C)/12344/2023 5711/2023	ASUTOSH SHARMA-MP	AGASTI KANUNGO
224	WP(C)/12345/2023 5712/2023	M/S. AMIYA KUMAR DASH-MP	KSHIROD KUMAR SAHOO
225	WP(C)/12317/2023 5713/2023	UMESH PRASAD DHAL-MP	DURGESH NARAYAN RATH
226	WP(C)/31473/2022 5714/2023	PALUNI GOUDA-MP	AGASTI KANUNGO
227	WP(C)/12348/2023 5715/2023	SATRUGHNA MALLIK-MP	KUNAL KUMAR SWAIN
228	WP(C)/12349/2023 5716/2023	SOURABHA RANJAN NAYAK-MP	BANSHIDHAR SATAPATHY
229	WP(C)/12351/2023 5717/2023	SUDHAKAR BEHERA-MP	HEMANTA KUMAR NAYAK
230	WP(C)/8028/2023 5718/2023	M/S.JANAKI KRISHNA INDUSTRIES, KORAPUT-MP	JAGAMOHAN PATTANAICK
231	WP(C)/12354/2023 5719/2023	NARAYAN DASH-MP	SAMIR KUMAR MISHRA
232	WP(C)/1460/2023 5720/2023	NARAYAN DASH-MP	SAMIR KUMAR MISHRA
233	WP(C)/1460/2023 5721/2023	PRATIMA SAMAL-MP	AGASTI KANUNGO
234	WP(C)/12350/2023 5722/2023	EXE.ENGR,ELEC,KHURDA-MP	D.R.RAY
235	WP(C)/13385/2012 5723/2023	BABA NRUSINGHA NATH SELF HELP GROUP, PURI-MP	AMIT PRASAD BOSE
236	WP(C)/12357/2023 5724/2023	PANCHANAN GOUDA-MP	AGASTI KANUNGO
237	WP(C)/12352/2023 5725/2023	SABITA SAHOO-MP	AGASTI KANUNGO
238	WP(C)/12353/2023 5726/2023	M/S. JAGAT JANANI SERVICES PVT. LTD., KEONJHAR-MP	RAJIV KUMAR MAHANTA
239	WP(C)/12363/2023 5727/2023	N. BULU CHOUDHARY-MP	TANMAY MISHRA
240	WP(C)/11226/2023 5728/2023	SANCHALA DIGAL-MP	ANUP KUMAR PATNAIK
241	WP(C)/12366/2023 5729/2023	M/S PUJA ENTERPRISES, CUTTACK-MP	UPASANA BAL
242	WP(C)/12367/2023 5730/2023	DAMBARUDHAR BAHUBALENDRA-MP	SUDHIR KUMAR MALLICK
243	WP(C)/12369/2023 5731/2023	BHAKTISHREE NAYAK-MP	TANMAY MISHRA
244	WP(C)/12372/2023 5732/2023	BULU BAHUBALENDRA-MP	SUDHIR KUMAR MALLICK
245	WP(C)/12373/2023 5733/2023	M/S.BHUSAN STEEL LTD,NEW DELHI-MP	M/S.SARADA P.SARANGI
246	WP(C)/7233/2016 5734/2023	RASHMITA PADHY-MP	RAMAKANTA NAYAK
	WP(C)/12401/2023		

247	5735/2023 WP(C)/25277/2022	SITA NAIK-MP	PITAMBAR ACHARYA
248	5736/2023 WP(C)/11753/2023	M/S PREMEX, BBSR-MP	CHINMAYA KUMAR NAYAK

# ORISSA HIGH COURT

MISC CASES FILED on :18/04/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	1/2023 WPC(TAC)/3/2019	MITA BEHERA-MP	M/S DINESH KUMAR PANDA
2	4/2023 CONTC(CPC)/1165/2012	CHANDRASEKHAR MOHANTY-MP	M/S DILIP KUMAR MOHANTY
3	5/2023 CONTC(CPC)/1165/2012	CHANDRASEKHAR MOHANTY-MP	M/S DILIP KUMAR MOHANTY
4	9/2023 ELPET/15/2019	HARIHAR NAYAK-MP	
5	10/2023 ELPET/6/2019	DEBASHISH SAMANTARAY-MP	M/S.MILAN KANUNGO
6	11/2023 ELPET/6/2019	DEBASHISH SAMANTARAY-MP	M/S.MILAN KANUNGO
7	13/2023 OJC/7386/1999	FAKIR CHARAN SINGH-MP	
8	14/2023 OJC/7386/1999	FAKIR CHARAN SINGH-MP	
9	15/2023 OJC/14411/2001	SIDDHA BHAIRAVI-MP	M/S. N.C.PANIGRAHI
10	20/2023 WPCRL/95/2022	NIRANJAN DASH-MP	HARIPAD MOHANTY
11	23/2023 SAO/6/2022	RADHAMANI BEHERA-MP	MAHESWAR MOHANTY
12	40/2023 STREV/15/2023	M/S. ARJUN SAHU AND SONS (HUF)-MP	PRANAYA KISHORE HARICHANDAN
13	41/2023 STREV/15/2023	M/S. ARJUN SAHU AND SONS (HUF)-MP	PRANAYA KISHORE HARICHANDAN
14	65/2023 JCRLA/25/2014	SAMBHU@SAMBHUNATH SA-MP	MR.JUGAL KISHORE PANDA
15	82/2023 WPC(OAC)/3911/2017	PRIYARANJAN DAS-MP	M/S S.DAS
16	87/2023 SA/279/1996	SAILENDRANATH-MP	M/S.S.MISRA
17	126/2023 CMAPL/129/2023	SHREE GOPAL KRISHNA GOSALA-MP	ADV.
18	133/2023 RVWPET/138/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
19	134/2023 RVWPET/140/2023	STATE OF ODISHA-MP	MANOJ KU KHUNTIA,A.G.A
20	135/2023 RVWPET/141/2023	UMAKANTA PANDA-MP	BIDYADHAR PRADHAN
21	139/2023 CRLMP/296/2023	PRADEEP KUMAR MOHANTY @ BULU-MP	DEBASNAN DAS
22	140/2023 CRLMP/236/2023	DE LAGE LANDEN FINANCIAL SERVICES INDIA PVT. LTD.-MP	
23	142/2023 MATA/131/2023	MONAL SHARMA@MISHRA-MP	BIBHUTI BHUSAN CHOUDHURY
24	168/2023 TRP(C)/150/2023	RASHMITA MOHANTY @ KAR-MP	KRISHNA CHANDRA SAHU
25	169/2023 TRP(C)/151/2023	RANJITA PANDA @ DASH-MP	SURESH KUMAR JENA
26	170/2023	TWINKLE RAO @ NAYAK-MP	MAHES DAS

27	TRP(C)/152/2023 171/2023	SUSMITA TRIPATHY-MP	SANTOSH KUMAR MOHANTY
28	TRP(C)/153/2023 175/2023	ASHOKA INDUSTRIES LTD-MP	
29	CONTC/843/2023 176/2023	N. BULU CHOUDHARY-MP	ADV.
30	CONTC/2608/2023 177/2023	SAILENDRA NARAYAN MOHANTY-MP	M/S. LAXIMI KANTA MOHANTY
31	CONTC/6827/2022 267/2023	TITU MUNDA-MP	RAMAKANTA PRADHAN
32	CRLREV/200/2023 268/2023	TITU MUNDA-MP	RAMAKANTA PRADHAN
33	CRLREV/200/2023 269/2023	TITU MUNDA-MP	RAMAKANTA PRADHAN
34	CRLREV/200/2023 270/2023	GAYADHAR ROUT-MP	JAJATI KESHARI KHUNTIA
35	CRLREV/201/2023 271/2023	ABHIMANYU SETHI-MP	BIJAYA KUMAR MOHANTY
36	CRLREV/202/2023 272/2023	ABHIMANYU SETHI-MP	BIJAYA KUMAR MOHANTY
37	CRLREV/202/2023 391/2023	BAJARANGI PATI-MP	MR. DEBENDRA KUMAR SAHOO(1),M/S.KALPATARU
38	RSA/268/2012 392/2023	SK.DAUD ALLI-MP	M/S. SUSANTA.K. DASH
39	RSA/514/2016 422/2023	BHANUMATI SAHOO-MP	DOLAGOBINDA MOHAPATRA
40	CMP/448/2023 423/2023	INDRA MISHRA-MP	BIBEKANANDA BHUYAN
41	CMP/423/2023 424/2023	KUMARI KALYANI GAJAPATI-MP	SOUMENDRA PATTANAIAK
42	CMP/449/2023 425/2023	SHANTI SATAPATHY @ MOHAPATRA-MP	NIRANJAN PRASAD PATRA
43	CMP/451/2023 576/2023	TITOO @ SAYED USMAN ALI-MP	
44	BLAPL/822/2022 577/2023	SAYED USMAN ALI @ TITO-MP	
45	BLAPL/4110/2022 578/2023	DILLIP KUMAR MOHARANA @ TUTU-MP	DEVASHIS PANDA
46	BLAPL/13106/2022 579/2023	HAREKRUSHNA BARIK-MP	SITIKANT MISHRA
47	BLAPL/5118/2022 580/2023	SK. ERSAT-MP	JUGALA KISHORE PANDA
48	BLAPL/564/2023 581/2023	MAMTAZ KHAN-MP	AMULYA RATNA PANDA
49	BLAPL/13132/2022 582/2023	MAHESWAR SAHOO-MP	BHAGABAT PRASAD RATH
50	BLAPL/1008/2023 661/2023	SATYA NARAYAN KHANDAYAT-MP	PRADEEP KUMAR MISHRA
51	MACA/376/2023 662/2023	SATYA NARAYAN KHANDAYAT-MP	PRADEEP KUMAR MISHRA
52	MACA/376/2023 663/2023	MANAGER, LEGAL ICICI LOMBARD G.I.CO. LTD.-MP	JAYASANKAR MISHRA
53	MACA/377/2023 664/2023	MANAGER, LEGAL ICICI LOMBARD G.I.CO. LTD.-MP	JAYASANKAR MISHRA
54	MACA/377/2023 782/2023	CHITTA RANJAN PATNAIK-MP	HARIHAR PANIGRAHI
55	ABLAPL/11997/2022 783/2023	PRASANTA KUMAR PATRA-MP	
56	ABLAPL/2351/2023 784/2023	YUBARAJ NAYAK-MP	
57	ABLAPL/9295/2022 785/2023	CHHABI NARAYAN OJHA-MP	
	ABLAPL/13890/2019		



58	786/2023 ABLAPL/213/2023	SASMITA BALIARSINGH-MP	
59	787/2023 ABLAPL/6504/2021	HRUSIKESH MISHRA-MP	
60	788/2023 ABLAPL/2460/2023	RAMACHANDRA BARIK-MP	
61	789/2023 ABLAPL/1386/2023	ANSHUMAN SAMANTARAY-MP	
62	790/2023 ABLAPL/10546/2022	MIRZA AAQUIB ALLI BAIG-MP	SOURAV TIBREWAL
63	791/2023 ABLAPL/16216/2022	SAMARENDRA RATH-MP	
64	792/2023 ABLAPL/4944/2022	AJODHYA BEHERA-MP	SUDHANSU SEKHAR DASH
65	906/2023 CRLA/145/2016	ALOK GOCHHAYAT-MP	M/S.HIMANSHU BHUSAN DASH
66	907/2023 CRLA/341/2018	GANAPATI SWAIN-MP	PRANAB KUMAR GHOSE
67	908/2023 CRLA/418/2023	AMIRA KUMAR GOUDA-MP	KURESH PRASAD DASH
68	909/2023 CRLA/418/2023	AMIRA KUMAR GOUDA-MP	KURESH PRASAD DASH
69	910/2023 CRLA/419/2023	BAIKUNTHA NAYAK-MP	BIJAY KUMAR BEHERA
70	911/2023 CRLA/329/2016	BISHNU@VISHNU SHANKAR PANDEY@ARJUN-MP	M/S.SAMIR KU.MISHRA, M/S. BHARATI DASH,S. SETHI
71	912/2023 CRLA/54/2023	PURNA CHANDRA BEHERA-MP	UNMESH CHANDRA JENA
72	913/2023 CRLA/420/2023	SUSHAMA BARIHA-MP	JAGABANDHU SAHU
73	914/2023 CRLA/420/2023	SUSHAMA BARIHA-MP	JAGABANDHU SAHU
74	915/2023 CRLA/420/2023	SUSHAMA BARIHA-MP	JAGABANDHU SAHU
75	916/2023 CRLA/854/2022	KATHU@CHAKRADHAR MEHER-MP	BIJAYA KUMAR RAGADA
76	917/2023 CRLA/34/2023	RAMA CHANDRA BEHURA-MP	DEBA PRASAD DAS
77	918/2023 CRLA/421/2023	ANARYAMI SETHI-MP	NIRANJAN PANDA
78	919/2023 CRLA/421/2023	ANARYAMI SETHI-MP	NIRANJAN PANDA
79	920/2023 CRLA/266/2022	SANJIT GUPTA@BADEBABU-MP	SUNIL KU PANDA
80	921/2023 CRLA/266/2022	SANJIT GUPTA@BADEBABU-MP	SUNIL KU PANDA
81	922/2023 CRLA/422/2023	JAGA NAIK-MP	JYOTIRMAYA SAHOO
82	923/2023 CRLA/422/2023	JAGA NAIK-MP	JYOTIRMAYA SAHOO
83	924/2023 CRLA/423/2023	TULIA@NIGAMANANDA JENA-MP	DEVASHIS PANDA
84	925/2023 CRLA/626/2015	BHABINDRA DEHURY-MP	M/S.M.R.MOHAPATRA
85	926/2023 CRLA/423/2023	TULIA@NIGAMANANDA JENA-MP	DEVASHIS PANDA
86	927/2023 CRLA/74/2017	LACHHIM DORA-MP	MR.JUGALA KISHORE PANDA
87	928/2023 CRLA/174/2020	SUSHANTA NAIK-MP	SWAYAM PRAVA DASH (MR.BIBHUTI BHUSAN ROUT)
88	929/2023 CRLA/28/2021	MANOJA MAJHI-MP	DURGA PRASAD DHAL
89	930/2023	SAJIT ORAM-MP	BISWAJIT NAYAK

90	CRLA/424/2023 931/2023	SAJIT ORAM-MP	BISWAJIT NAYAK
91	CRLA/424/2023 932/2023	RAJESH MAHARATHI-MP	KULDEEP MOHANTY
92	CRLA/379/2023 933/2023	RASMI RANJAN SIYA-MP	BHARATI DASH
93	CRLA/425/2023 934/2023	RASMI RANJAN SIYA-MP	BHARATI DASH
94	CRLA/425/2023 1350/2023	TANMAYA MOHAPATRA-MP	BISWARANJAN DALAI
95	CRLMC/1654/2023 1351/2023	SK.AZAD ALI-MP	
96	CRLMC/662/2023 1352/2023	KHAGESWAR SAHOO-MP	GYANENDRA KUMAR TRIPATHY
97	CRLMC/1927/2023 1353/2023	KHAGESWAR SAHOO-MP	GYANENDRA KUMAR TRIPATHY
98	CRLMC/1927/2023 1354/2023	MUNA BISOI@MUNA BISOYEE-MP	
99	CRLMC/642/2023 1355/2023	HIMANSU SHEKAR NAIK @ HIMANSU NAIK-MP	BIRAJA PRASANNA DAS
100	CRLMC/1928/2023 1356/2023	SASMITA BALIARSINGH-MP	BIJAY KUMAR BEHERA
101	CRLMC/1581/2023 1357/2023	DIPU@JITENDRA SAHOO-MP	BIDESHI KUMAR GHADEI
102	CRLMC/1932/2023 1358/2023	DIPU@JITENDRA SAHOO-MP	BIDESHI KUMAR GHADEI
103	CRLMC/1932/2023 1359/2023	CHANDAN KUMAR PATRA-MP	NIKUNJA KUMAR ROUT
104	CRLMC/1933/2023 1360/2023	NABIN CHANDRA BEHERA-MP	ASHOK DAS
105	CRLMC/1938/2023 1361/2023	GAYATRI PATRA-MP	
106	CRLMC/1851/2022 1362/2023	GAYATRI PATRA-MP	
107	CRLMC/1852/2022 1363/2023	CHAGALU JENA-MP	SARBESWAR BEHERA
108	CRLMC/1939/2023 1364/2023	BANI KALYAN MOHANTY-MP	
109	CRLMC/451/2022 1365/2023	BIBUDHENDRA DASH-MP	GOKULANANDA MOHAPATRA
110	CRLMC/1943/2023 1366/2023	DASARATHI ROUT-MP	ACHYUTANANDA PATTANAIK
111	CRLMC/1947/2023 1367/2023	DR. HARAPRASAD MISHRA-MP	GOURI MOHAN RATH
112	CRLMC/1949/2023 1965/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO,A.S.C
113	WA/771/2023 1966/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO,A.S.C
114	WA/771/2023 1967/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO,A.S.C
115	WA/771/2023 1968/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
116	WA/772/2023 1969/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
117	WA/772/2023 1970/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
118	WA/772/2023 1971/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
119	WA/773/2023 1972/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
120	WA/773/2023 1973/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A

121	1974/2023 WA/774/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
122	1975/2023 WA/774/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
123	1976/2023 WA/774/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
124	1977/2023 WA/776/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO, A.S.C.
125	1978/2023 WA/776/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO, A.S.C.
126	1979/2023 WA/776/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO, A.S.C.
127	1980/2023 WA/777/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
128	1981/2023 WA/777/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
129	1982/2023 WA/775/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO,A.S.C
130	1983/2023 WA/775/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO,A.S.C
131	1984/2023 WA/775/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO,A.S.C
132	1985/2023 WA/656/2021	STATE OF ODISHA-MP	
133	1986/2023 WA/778/2023	COMMNR-CUM-SECY, HEALTH AND F.W.-MP	AMIYA KUMAR MISHRA, A.G.A.
134	1987/2023 WA/778/2023	COMMNR-CUM-SECY, HEALTH AND F.W.-MP	AMIYA KUMAR MISHRA, A.G.A.
135	1988/2023 WA/301/2018	RAMAKANTA SWAIN-MP	M/S.UPENDRA KU.SAMAL
136	1989/2023 WA/779/2023	STATE OF ODISHA-MP	ABHAYA KUMAR SHARMA, A.G.A.
137	1990/2023 WA/779/2023	STATE OF ODISHA-MP	ABHAYA KUMAR SHARMA, A.G.A.
138	1991/2023 WA/779/2023	STATE OF ODISHA-MP	ABHAYA KUMAR SHARMA, A.G.A.
139	5627/2023 WP(C)/12159/2023	CHITTARANJAN KHUNTIA-MP	NIHAL RATH
140	5628/2023 WP(C)/10839/2021	TARANISEN SINGH-MP	
141	5629/2023 WP(C)/12161/2023	SURYAKANTI PANDE-MP	ABHILASH MISHRA
142	5630/2023 WP(C)/12163/2023	DIPAK KUMAR SINGH-MP	PRAFULLA KUMAR RATH
143	5631/2023 WP(C)/12164/2023	TAPAN KUMAR SAHOO-MP	PRANAYA KISHORE HARICHANDAN
144	5632/2023 WP(C)/3513/2018	PHILIP JOJO-MP	M/S.N.SARKAR
145	5633/2023 WP(C)/12173/2023	PRAMILA BARIK-MP	SANJAY KUMAR PRADHAN
146	5634/2023 WP(C)/12174/2023	SUNITA MAJHI-MP	PRASHANTA KUMAR NAYAK
147	5635/2023 WP(C)/12178/2023	SATYA SUNDAR DAS-MP	SUKANTA KUMAR MISHRA
148	5636/2023 WP(C)/12180/2023	PRABHAT KUMAR MISHRA-MP	SARAT CHANDRA MEKAP
149	5637/2023 WP(C)/12181/2023	BANITA PRADHAN-MP	LINGARAJ MOHANTY
150	5638/2023 WP(C)/12183/2023	NIRANJAN SAHOO-MP	AMIT PRASAD BOSE
151	5639/2023 WP(C)/9063/2023	KISHOR KUMAR MOHANTA-MP	DEEPAK KUMAR MOHAPATRA
152	5640/2023	BHANUMATI MOHANTA-MP	DEEPAK KUMAR MOHAPATRA

153	WP(C)/9067/2023 5641/2023	BIKASH KUMAR BEHERA-MP	SUDHIR KUMAR MALLICK
154	WP(C)/12184/2023 5642/2023	GANGADHAR RAY-MP	BIBHUTI BHUSAN SWAIN
155	WP(C)/12185/2023 5643/2023	RATIKANTA BARIK-MP	BIBHUTI BHUSAN SWAIN
156	WP(C)/12189/2023 5644/2023	DR. BIRANCHI NARAYAN MISHRA-MP	SAMEER KUMAR DAS
157	WP(C)/12190/2023 5645/2023	KUMUD MALI-MP	MANORANJAN PADHI
158	WP(C)/12191/2023 5646/2023	PRASAN BISWAL-MP	SIDHARTH PRASAD DAS
159	WP(C)/12192/2023 5647/2023	RAMESH CHANDRA BEHERA-MP	SUKANTA KUMAR DALAI
160	WP(C)/35330/2020 5648/2023	LAXMIKANTA PRADHAN-MP	GYANA RANJAN SETHI
161	WP(C)/12202/2023 5649/2023	DIGBIJOY ROUT-MP	RAJIB RATH
162	WP(C)/12204/2023 5650/2023	SAILABALA PATNAIK-MP	GOUTAM CHARAN ROUT
163	WP(C)/12205/2023 5651/2023	PARAMANANDA PARIDA-MP	JAYADEBA BEHERA
164	WP(C)/12210/2023 5652/2023	ANAND KIRSANI-MP	SUBIR PALIT
165	WP(C)/3927/2023 5653/2023	MAINO MARNDI-MP	ANJAN KUMAR BISWAL
166	WP(C)/12212/2023 5654/2023	SWARNALATA SAHOO-MP	JAYADEBA BEHERA
167	WP(C)/12213/2023 5655/2023	SAYED FARUK ALI-MP	PRABODHA CHANDRA NAYAK
168	WP(C)/12214/2023 5656/2023	PRIYA RANJAN RAY-MP	DILIP KUMAR PATNAIK
169	WP(C)/12215/2023 5657/2023	SHISHIR RANJAN NAYAK-MP	SAMEER KUMAR DAS
170	WP(C)/12217/2023 5658/2023	MC OF K.C.GIRLS HIGH SCHOOL,BERHAMPUR-MP	M/S.SISIR KUMAR PUROHIT
171	WP(C)/22097/2018 5659/2023	MANAGING COMMITTEE OF K.C HIGH SCHOOL-MP	M/S SISIR KUMAR PUROHIT
172	WP(C)/22072/2018 5660/2023	MANAGING COMMITTEE OF K.C.TOWN HIGH SCHOOL, BERSHIPUR-MP	M/S SISIR KUMAR PUROHIT
173	WP(C)/22099/2018 5661/2023	RKSS CONSTRUCTION PVT. LTD., PURI-MP	SRIDHAR RATH
174	WP(C)/12219/2023 5662/2023	SAI RADHAKRISHNA SEVA EDUCATION AND CHARITABLE TRUST, BERSHIPUR-MP	M/S SISIR KUMAR PUROHIT
175	WP(C)/12220/2023 5663/2023	PRAMOD CHANDRA BISWAL-MP	ANJAN KUMAR BISWAL
176	WP(C)/12221/2023 5664/2023	KUMUNDA NAIK-MP	H.N.MOHAPATRA
177	WP(C)/8377/2022 5665/2023	SUBASH CH.NAYAK-MP	M/S.BAISHNAB CH.DAS
178	WP(C)/8829/2012 5666/2023	GUPTA CHANDRA BIDIKA-MP	SUSANTA KUMAR DASH
179	WP(C)/12232/2023 5667/2023	RAMAKANTA MALLICK-MP	M/S.SAMIR KUMAR MISHRA
180	WP(C)/13905/2018 5668/2023	BHOLANATH MISHRA-MP	
181	WP(C)/10616/2023 5669/2023	PRAKASH CHANDRA NAYAK-MP	BHABANI SANKAR MISHRA
182	WP(C)/12236/2023 5670/2023	DR. PRASANTA PARIDA-MP	NITYANANDA BEHURIA
183	WP(C)/7282/2023 5671/2023	NAKULA CHANDRA KANDI-MP	AMITAV DAS
	WP(C)/12240/2023		

184	5672/2023 WP(C)/12242/2023	CHANDINI BIDIKA-MP	HIMANSHU BHUSAN DASH
185	5673/2023 WP(C)/11687/2018	BHARAT BHUSAN SATPATHY-MP	M/S.SHASHI BHUSAN JENA
186	5674/2023 WP(C)/24002/2020	BAIDYANATH MOHANTA-MP	MANMAYA KUMAR DASH
187	5675/2023 WP(C)/12246/2023	SANJEEB KUMAR MAHANANDIA-MP	HIMANSHU BHUSAN DASH
188	5676/2023 WP(C)/23649/2019	CHANDRAKANTA MAHANTA-MP	MANMAYA KUMAR DASH
189	5677/2023 WP(C)/12249/2023	DHARITRI PALAKIA-MP	HIMANSHU BHUSAN DASH
190	5678/2023 WP(C)/12251/2023	ANNAPURNA DAS @ MALLICK-MP	SATRUGHNA DASH A
191	5679/2023 WP(C)/12250/2023	SACHIN KUSULIA-MP	HIMANSHU BHUSAN DASH
192	5680/2023 WP(C)/12252/2023	JANANI PALAKA-MP	HIMANSHU BHUSAN DASH
193	5681/2023 WP(C)/12251/2023	ANNAPURNA DAS @ MALLICK-MP	SATRUGHNA DASH A
194	5682/2023 WP(C)/12254/2023	NIHAR RANJAN MOHANTY-MP	SIDHARTHA MISHRA
195	5683/2023 WP(C)/9852/2023	M/S. J.P. FILLING STATION, BOLANGIR-MP	MAHESWAR MOHANTY
196	5684/2023 WP(C)/6760/2018	SK.SULTAN-MP	MAHESWAR MOHANTY
197	5685/2023 WP(C)/12263/2023	M/S. TARINI MINERALS PRIVATE LTD., SUNDARGARH-MP	DIPTIRANJAN PATNAIK
198	5686/2023 WP(C)/32067/2022	BHAIRAB CHARAN PATTANAIAK-MP	SUDHANSHU SEKHAR PRATAP
199	5687/2023 WP(C)/12266/2023	PRITAM DEBA SAHOO-MP	PAMI RATH
200	5688/2023 WP(C)/12266/2023	PRITAM DEBA SAHOO-MP	PAMI RATH
201	5689/2023 WP(C)/12274/2023	JAGATANANDA ROUT-MP	LALITENDU BHUYAN
202	5690/2023 WP(C)/12276/2023	BASUDEV MISHRA-MP	PRASANTA KUMAR NANDA
203	5691/2023 WP(C)/12277/2023	ALEKH GARDIA-MP	GYANARANJAN SETHI
204	5692/2023 WP(C)/12288/2023	CHHANDA CHARAN MISHRA-MP	KRISHNA CHANDRA SAHU
205	5693/2023 WP(C)/12306/2023	LAXMAN KUMAR BARIK-MP	ARIJEET MISHRA
206	5694/2023 WP(C)/12307/2023	BILASH GOUDA-MP	AGASTI KANUNGO
207	5695/2023 WP(C)/12309/2023	SABITRI BEHERA-MP	AGASTI KANUNGO
208	5696/2023 WP(C)/12311/2023	JYOTILAXMI SETHI-MP	AGASTI KANUNGO
209	5697/2023 WP(C)/12314/2023	BASANTI SHARMA-MP	AGASTI KANUNGO
210	5698/2023 WP(C)/7370/2020	BRAHMAPUR DEVELOPMENT AUTHORITY-MP	
211	5699/2023 WP(C)/12319/2023	BABITA MAHARATHA-MP	AGASTI KANUNGO
212	5700/2023 WP(C)/12320/2023	HIRANYA BAGH-MP	BUDHIRAM DAS
213	5701/2023 WP(C)/9313/2023	M/S ANGUL ENERGY LTD., NEW DELHI-MP	SARADA PRASANNA SARANGI
214	5702/2023 WP(C)/9345/2023	M/S.TATA STEEL LTD., DHENKANAL-MP	SARADA PRASANNA SARANGI
215	5703/2023	SHYAMA WOMENS SHG, BALANGIR-MP	S. SUDHAKAR RAO

216	WP(C)/12326/2023 5704/2023	RADHARANI SETHI-MP	AGASTI KANUNGO
217	WP(C)/12327/2023 5705/2023	LILI MAHAKUD-MP	AGASTI KANUNGO
218	WP(C)/12331/2023 5706/2023	JANAKI PRADHAN @ BABY PRADHAN-MP	AGASTI KANUNGO
219	WP(C)/12335/2023 5707/2023	UNION OF INDIA-MP	BHABANI SHANKAR RAYAGURU,CENTRAL GOVT. C
220	WP(C)/7294/2023 5708/2023	CHARUBALA MOHAPATRA-MP	AGASTI KANUNGO
221	WP(C)/12339/2023 5709/2023	MAGATA PADHI-MP	BISWABIHARI MOHANTY
222	WP(C)/12343/2023 5710/2023	DIGAMBAR SAMANTARAY-MP	AGASTI KANUNGO
223	WP(C)/12344/2023 5711/2023	ASUTOSH SHARMA-MP	AGASTI KANUNGO
224	WP(C)/12345/2023 5712/2023	M/S. AMIYA KUMAR DASH-MP	KSHIROD KUMAR SAHOO
225	WP(C)/12317/2023 5713/2023	UMESH PRASAD DHAL-MP	DURGESH NARAYAN RATH
226	WP(C)/31473/2022 5714/2023	PALUNI GOUDA-MP	AGASTI KANUNGO
227	WP(C)/12348/2023 5715/2023	SATRUGHNA MALLIK-MP	KUNAL KUMAR SWAIN
228	WP(C)/12349/2023 5716/2023	SOURABHA RANJAN NAYAK-MP	BANSHIDHAR SATAPATHY
229	WP(C)/12351/2023 5717/2023	SUDHAKAR BEHERA-MP	HEMANTA KUMAR NAYAK
230	WP(C)/8028/2023 5718/2023	M/S.JANAKI KRISHNA INDUSTRIES, KORAPUT-MP	JAGAMOHAN PATTANAICK
231	WP(C)/12354/2023 5719/2023	NARAYAN DASH-MP	SAMIR KUMAR MISHRA
232	WP(C)/1460/2023 5720/2023	NARAYAN DASH-MP	SAMIR KUMAR MISHRA
233	WP(C)/1460/2023 5721/2023	PRATIMA SAMAL-MP	AGASTI KANUNGO
234	WP(C)/12350/2023 5722/2023	EXE.ENGR,ELEC,KHURDA-MP	D.R.RAY
235	WP(C)/13385/2012 5723/2023	BABA NRUSINGHA NATH SELF HELP GROUP, PURI-MP	AMIT PRASAD BOSE
236	WP(C)/12357/2023 5724/2023	PANCHANAN GOUDA-MP	AGASTI KANUNGO
237	WP(C)/12352/2023 5725/2023	SABITA SAHOO-MP	AGASTI KANUNGO
238	WP(C)/12353/2023 5726/2023	M/S. JAGAT JANANI SERVICES PVT. LTD., KEONJHAR-MP	RAJIV KUMAR MAHANTA
239	WP(C)/12363/2023 5727/2023	N. BULU CHOUDHARY-MP	TANMAY MISHRA
240	WP(C)/11226/2023 5728/2023	SANCHALA DIGAL-MP	ANUP KUMAR PATNAIK
241	WP(C)/12366/2023 5729/2023	M/S PUJA ENTERPRISES, CUTTACK-MP	UPASANA BAL
242	WP(C)/12367/2023 5730/2023	DAMBARUDHAR BAHUBALENDRA-MP	SUDHIR KUMAR MALLICK
243	WP(C)/12369/2023 5731/2023	BHAKTISHREE NAYAK-MP	TANMAY MISHRA
244	WP(C)/12372/2023 5732/2023	BULU BAHUBALENDRA-MP	SUDHIR KUMAR MALLICK
245	WP(C)/12373/2023 5733/2023	M/S.BHUSAN STEEL LTD,NEW DELHI-MP	M/S.SARADA P.SARANGI
246	WP(C)/7233/2016 5734/2023	RASHMITA PADHY-MP	RAMAKANTA NAYAK
	WP(C)/12401/2023		

247	5735/2023 WP(C)/25277/2022	SITA NAIK-MP	PITAMBAR ACHARYA
248	5736/2023 WP(C)/11753/2023	M/S PREMEX, BBSR-MP	CHINMAYA KUMAR NAYAK